



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,1st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate	
MOTION					
1	WP(C)/3565/2022 FIXED	RAJKUMAR SAH Versus THE UNION OF INDIA AND 2 ORS	MR. R P HAZARIKA	ASSTT.S.G.I.	
ADMISSION					
2	WP(C)/7955/2017 FIXED	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA	
WITH	3	WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
WITH	4	WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
WITH	5	WP(C)/3481/2018	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
WITH	6	WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
WITH	7	WP(C)/4468/2018	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.

8	WITH WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
9	WITH WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
10	WITH WP(C)/6095/2018	SWARUPANANDA MISSION SANSKRIT VIDYAPITH AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, SEC. EDU.
11	WITH WP(C)/6096/2018	MADHUKUCHI ANCHALIK ADARSHA SANSKRIT VIDYAPEETH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
12	WITH WP(C)/6134/2018	LAKHAITARA ANCHALIK SANSKRIT VIDYALAYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
13	WITH WP(C)/6182/2018	BILLESWAR SANGSKRIT VIDYAPITH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. SC, SEC. EDU.
14	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
15	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
16	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
17	WITH WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
18	WITH WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
19	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
20	WITH WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE

21	WITH WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
22	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
23	WITH WP(C)/3297/2019	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
24	WITH WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSAM
25	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
26	WITH WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
27	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA
28	WITH WP(C)/536/2021	ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
29	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
30	WITH WP(C)/5040/2021	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
31	WITH WP(C)/6973/2021	ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
32	WP(C)/7955/2019 FIXED	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
33	WP(C)/8497/2019 FIXED	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
34	WP(C)/163/2020 FIXED	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
35	WP(C)/175/2020 FIXED	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE

36	WP(C)/1287/2020 FIXED	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
37	WP(C)/3162/2021 FIXED	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
38	WP(C)/3662/2021 FIXED	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
39	WP(C)/5593/2021 FIXED	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
40	WP(C)/5810/2021 FIXED	PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
41	WP(C)/5912/2021 FIXED	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
42	WP(C)/5918/2021 FIXED	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
43	WP(C)/5952/2021 FIXED	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
44	WP(C)/5955/2021 FIXED	RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
45	WP(C)/6278/2021 FIXED	HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
46	WP(C)/6311/2021 FIXED	ROWSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
47	WP(C)/6409/2021 FIXED	NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
48	WP(C)/6616/2021 FIXED	PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
49	WP(C)/6945/2021 FIXED	HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
50	WP(C)/6989/2021 FIXED	MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
51	WP(C)/79/2022 FIXED	GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
52	WP(C)/117/2022 FIXED	NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
53	WA/209/2022 FIXED	BORSHA DUTTA Versus THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR N M HAZARIKA	SC, HEALTH
54	WA/217/2022 FIXED	BHOLA BHOUMICK AND 16 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MR. A A R KARIM MR R ISLAM	GA, ASSAM ASSTT.S.G.I. SC, REVENUE

	WITH I.A.(Civil)/1872/2022 in WA/217/2022	BHOLA BHOUMICK AND 16 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MR. A A R KARIM MR R ISLAM	GA, ASSAM SC, REVENUE ASSTT.S.G.I.
55	WA/245/2022 B/O	DIPANJALI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C SC, G U SC, ASSAM UNIVERSITY
56	WP(C)/688/2022 FIXED	RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
57	WP(C)/909/2022 FIXED	ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
58	WP(C)/1085/2022 FIXED	THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
59	WP(C)/1396/2022 FIXED	MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
60	WP(C)/1402/2022 FIXED	SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
61	WP(C)/1406/2022 FIXED	DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
62	WP(C)/1959/2022 FIXED	BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
63	WP(C)/2225/2022 FIXED	KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
64	WP(C)/2445/2022 FIXED	BABUL DAS AND 57 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
65	WP(C)/2446/2022 FIXED	RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
66	WP(C)/2447/2022 FIXED	MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
67	WP(C)/3774/2022 FIXED	PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
68	WITH WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
ORDERS				
69	WA/225/2014 FIXED, CAVT./802/2021 (D/O)	FATHER MARCUS LAKRA PARISHY PRIEST and ANR. Versus STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA	MS.N MODI(R-4) GA, ASSAM MR.S DUTTA(R-4) MR.C SHARMAR-4

	WITH I.A./2696/2015 in WA/225/2014	CHENIKUTHI HAPPY VILLA UNNAYAN SAMITY and ANR. Versus FATHER MARCUS LAKRA PARISHY PRIEST and ANR.	MS.N MODI MR.S DUTTA MR.C SHARMA	MR.R P KAKOTI GA, ASSAM MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA
	WITH I.A.(Civil)/1394/2022 in WA/225/2014	DR. NIVEDITA GOSWAMI AND 4 ORS. Versus FATHER MARCUS LAKRA PARISH PRIEST and 4 ORS.		
70	WITH WP(C)/6710/2021 CAVT. NO. 08022/021,	FR. VINCENT XALXO Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM MS. S SARMA MS. N M DEKA FOR CAVEATOR
71	WA/4/2021 CAVT. NO.07862/020, FIXED, CAVT./786/2020	ASOMI INDUSTRIES PRIVATE LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. S P ROY MS S DAS	SC, ATEPFO MR. T DEURI MR. S DUTTA (R-5) SC, PNB FOR CAVEATOR
72	WA/158/2021 FIXED	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA	MR RANJIT PRASAD
	WITH I.A.(Civil)/1134/2021 in WA/158/2021	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA MR. S K CHETRY	
73	I.A.(Civil)/1708/2021 FIXED, WITH WA/16/2012 (D/O) in Review.Pet./8168/2021	SASHADHAR PATOWARY Versus THE HONBLE CHAIRMAN, APDCL, AEGCL, APGCL AND 3 ORS.	MR. P MAHANTA PETITIONER IN PERSON AMICUS CURIAE	SC, APDCL
	WITH Review.Pet./8168/2021 (Filing Number)	SASHADHAR PATOWARY Versus THE HONBLE CHAIRMAN A.P.D.C.L, A.E.G.C.L AND A.P.G.C.L AND 3 ORS. B XXX		
74	PIL(Suo Moto)/1/2022	Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. P N GOSWAMI MR. T GOGOI ADDL. AG, ASSAM SC, G.H.C	
75	Mat.App./18/2022 FIXED	MANOWAR HUSSAIN Versus HELMINA AKTER	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	

76	PIL/46/2022 FIXED	SANDEEP CHAMARIA Versus THE UNION OF INDIA AND 11 ORS	SC, P AND R.D. GA, ASSAM MR. S K MEDHI (r-1,3) ASSTT.S.G.I. SC. AGRICULTURE SC. WATER RESOURCE DEPTT. SC, HEALTH SC, IRRIGATION SC, PWD SC, G M D A SC, GMC
77	I.A.(Civil)/1471/2022 B/O in PIL/61/2021 WITH PIL/61/2021	SRI CHIRANJIV AGARWAL, Versus SHANKAR MANDIR PRATIBEKHI SAMAJ AND 33 ORS. SHANKAR MANDIR PRATIBEKHI SAMAJ AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR G JALAN MR H P GUWALA MR. H P NEOG SC, PWD ROAD SC, PWD ROAD SC, PWD ROAD MR P DEKA (r-8) GA, ASSAM MR. B BORAH (r-8) MR. C BARO (r-8) SC, WPT AND BC SC, K A A C MR J CHUTIA MR D NANDI
78	I.A.(Civil)/1804/2022 FIXED in Mat.App./7742/2019 WITH Mat.App./7742/2019 (Filing Number)	SMTI. RAMA DAS@ RAMA DEY Versus SHRI SABYASACHI DAS SMTI. RAMA DAS@ RAMA DEY Versus SHRI SABASACHI DAS	MR H K DAS MR H K DAS
HEARING			
79	WA/233/2018 FIXED, WITH WP(C)/5324/2012 (D/O) WITH	THE STATE OF ASSAM and 6 ORS Versus RELIEF FAMILIES WELFARE SERVICE SOCIETY and 2 ORS	MR. D SAIKIA MR. H RAHMAN MR. B GOGOI ADDL. AG, ASSAM
80	WA/320/2018 WITH I.A.(Civil)/3880/2018 in WA/320/2018	THE STATE OF ASSAM AND 5 ORS Versus KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO- ORDINATION COMMITTEE AND 19 ORS THE STATE OF ASSAM AND 5 ORS Versus KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO- ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SR. ADDL A.G. ASSAM SC, FINANCE SC, REVENUE MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SC, FINANCE SC, REVENUE
81	C.Ex.App./1/2020 B/O	M/S LUKWAH TEA ESTATE Versus THE COMMISSIONER OF CGST AND CENTRAL EXCISE AND ANR	MR N DASGUPTA MS P SIKDAR SC, CENTRAL EXCISE

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LEAVE NOTE OF ADVOCATES FOR 01/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M ALAM	27-07-2022	To	01-08-2022
12)	MR. S ZAMAN	27-07-2022	To	01-08-2022
13)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
14)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
15)	MR. S BANIK	01-08-2022	To	02-08-2022
16)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
17)	MR. S B PRASAD	31-07-2022	To	13-08-2022
18)	MR. J SARMAH	01-08-2022	To	04-08-2022
19)	MR. M K DAS	30-07-2022	To	06-08-2022
20)	MRS. N BARUAH	01-08-2022	To	13-10-2022
21)	MR. A AHMED	30-07-2022	To	06-08-2022
22)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Monday,1st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Co.App./1/2022 FIXED	M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR J ROY MR D DAS MR H M R HOQUE	
	WITH I.A.(Civil)/2176/2022 in Co.App./1/2022	M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS	
2	CRL.A(J)/75/2022	DEBLAL MALPAHARIA Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/76/2022	SULEMAN BARBHAYA Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/77/2022	BHAITI GOGOI Versus THE STATE OF ASSAM		PP, ASSAM
5	CRL.A(J)/78/2022	SAUTAN BHUYAN @ HUNTU Versus THE STATE OF ASSAM		PP, ASSAM
6	CRL.A(J)/82/2022	JAKOM MURMU AND 3 ORS. Versus THE STATE OF ASSAM	MR. S DUTTA	PP, ASSAM
7	CRL.A(J)/83/2022	GOBIN PAIK Versus THE STATE OF ASSAM AND ANR.	MRS. S ROY	PP, ASSAM
8	CrI.A./162/2022	ATOWAR ALI Versus THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	PP, ASSAM

WITH
I.A.(CrI.)/391/2022
in CrI.A./162/2022

ATOWAR ALI
Versus
THE STATE OF ASSAM

MR. A K HUSSAIN
MS S HAZARIKA
MR. B HUSSAIN
PP, ASSAM

ORDERS

9 WA/83/2020
FIXED
SMTI RUMI KALITA
Versus
THE STATE OF ASSAM AND 2 ORS
MR. B D KONWAR SR. ADV. MR. R K D CHOUDHURY
MR. R KALITA GA, ASSAM
MR. R SALOI MRS N DEKA
MR. J. SINGH MR. K KAUR

10 Review.Pet./106/2022
WA 126/2017(D/O)
SRI TILAK CHETRI
Versus
UNION OF INDIA AND 3 ORS
MR B ACHARYYA MRS. A GAYAN
MR R CHOWDHURY ASSTT.S.G.I.
MS. M ACHARYYA
MS T NATH

11 I.A.(CrI.)/163/2022
WITH OFFICE NOTE, LCR 4 FILES
in CrI.A./58/2022
KAMAL RAJBONGSHI
Versus
STATE OF ASSAM
MR. N K KALITA PP, ASSAM
MR D DEKA

WITH
CrI.A./58/2022
KAMAL RAJBONGSHI
Versus
STATE OF ASSAM
MR. N K KALITA PP, ASSAM
MR D DEKA

12 I.A.(CrI.)/394/2022
in CrI.A./6252/2018
MRS SAJIDA BEGUM
Versus
THE STATE OF ASSAM AND 2 ORS
MR B SINHA PP, ASSAM
MS R D KAKATI
MS. N THAPA
MR. M GOGOI

WITH
CrI.A./6252/2018
(Filing Number)
MRS SAJIDA BEGUM
Versus
THE STATE OF ASSAM AND 2 ORS

WITH
CrI.L.P./43/2022
MRS SAJIDA BEGUM
Versus
THE STATE OF ASSAM AND 2 ORS
MR B SINHA PP, ASSAM
MS R D KAKATI
MS. N THAPA
MR. M GOGOI

HEARING

13 CRL.A(J)/109/2018
WITH LCR 3 FILES, P.B.-2, FIXED
MD. ASADUL ALI
Versus
THE STATE OF ASSAM
MS. BIJITA SARMA, AMICUS PP, ASSAM
CURIAE

14 CrI.A./163/2018
WITH LCR 4 FILES, P.B.-2, B/O
SRI ABDUL KHALIQUE AND ANR
Versus
THE STATE OF ASSAM AND ANR
MR. S C BISWAS PP, ASSAM
MR. S C BISWAS
MR Z KAMAR (P1)
MR. A IKBAL
MR H R CHOUDHURY (P1)
MR H R CHOUDHURY (P1)
MR R KARIM
MR. P S BISWAS

15 Death Sentence Ref./1/2021
WITH LCR 2 FILES, P.B.-2, FIXED
THE STATE OF ASSAM,
Versus
MANGAL PAIK
PP, ASSAM
MR K AGARWAL, AMICUS
CURIAE
MR. A BHATTACHARYA,
AMICUS CURIAE

WITH
16 CRL.A(J)/14/2021
MANGAL PAIK
Versus
THE STATE OF ASSAM
MR. K AGARWAL, AMICUS PP, ASSAM
CURIAE

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LEAVE NOTE OF ADVOCATES FOR 01/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022

7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M ALAM	27-07-2022	To	01-08-2022
12)	MR. S ZAMAN	27-07-2022	To	01-08-2022
13)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
14)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
15)	MR. S BANIK	01-08-2022	To	02-08-2022
16)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
17)	MR. S B PRASAD	31-07-2022	To	13-08-2022
18)	MR. J SARMAH	01-08-2022	To	04-08-2022
19)	MR. M K DAS	30-07-2022	To	06-08-2022
20)	MRS. N BARUAH	01-08-2022	To	13-10-2022
21)	MR. A AHMED	30-07-2022	To	06-08-2022
22)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



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[For Monday,1st August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./40/2020	NAYAK INFRASTRUCTURE PVT LTD Versus NORTH EAST FRONTIER RAILWAY (CONS ORGANISATION) AND ANR	MR G N SAHEWALLA MR D SENAPATI MR R SINGHA MR H K SARMA MR. M SAHEWALLA	MR. U K NAIR MR S DAS MS G SARMAH (R-2) SC, RAILWAY
2	Arb.P./2/2021	M/S SIANG ENTERPRISE Versus THE UNION OF INDIA AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL	C.G.C. MR. C K S BARUAH
3	Arb.P./19/2021	M/S A2Z INFRA ENGINEERING LIMITED Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED	MR K TALUKDAR	SC, APDCL
4	Arb.P./2/2022	M/S ARUNODAY CONSTRUCTION COMPANY PRIVATE LIMITED Versus THE UNION OF INDIA AND ANR	MR G RAHUL MR. D M NATH MR. D J KAPIL	SC, RAILWAY
5	Arb.P./4/2022 FIXED	M/S HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY AND ANR.	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
6	Arb.P./6/2022	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)
7	Arb.P./14/2022	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. S K MEDHI ASSTT.S.G.I.
ORDERS				
8	Review.Pet./15/2020 WP(C)/9190/2019 (Disposed)	ABDUL HAMID KHANDAKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MR R DHAR (R-3)
9	Review.Pet./35/2020 WP(C)/1421/2018 (Disposed)	GAUHATI UNIVERSITY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J PHUKAN MR H BARUAH MR P P PHUKAN	SC, HIGHER EDU SC, HIGHER EDU MR R DHAR MR. R MAZUMDAR MR. S BHUYAN SC, FINANCE
10	Arb.P./6/2021	NURUZ ZAMAN AHMED Versus DIGVIJAY ROY	MS. A BHATTACHARYYA MR. P KALITA	

11 Review.Pet./109/2021
CAVT. NO.06712/021,
WP(C)/7010/2019 (Disposed)

DR. CHANDRA KANTA GOSWAMI
Versus
THE STATE OF ASSAM AND 4 ORS.

MR C GOSWAMI

SC, SEC. EDU.
MR. R C SAIKIA (FOR
CAVEATOR)
MS. K SAIKIA (FOR
CAVEATOR)
MS. N DEY (FOR
CAVEATOR)

12 Arb.P./8/2022

COMPETENT INFRASTRUCTURES AND
CONSULTING PVT. LTD.

Versus
THE DIRECTOR, EMPLOYMENT AND
CRAFTSMAN TRAINING,

MR. B PATHAK
MR. R THADANI
MR V KUMAR

=====

LEAVE NOTE OF ADVOCATES FOR 01/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
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9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M ALAM	27-07-2022	To	01-08-2022
12)	MR. S ZAMAN	27-07-2022	To	01-08-2022
13)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
14)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
15)	MR. S BANIK	01-08-2022	To	02-08-2022
16)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
17)	MR. S B PRASAD	31-07-2022	To	13-08-2022
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20)	MRS. N BARUAH	01-08-2022	To	13-10-2022
21)	MR. A AHMED	30-07-2022	To	06-08-2022
22)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 61), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/4412/2021	MD. RAFIQUK ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, HIGHER EDU SC, FINANCE
2 WP(C)/4572/2021	RUMENA TASLIM Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR. M K CHOUDHURY	SC, ELEM. EDU
3 WP(C)/5025/2021 B/O	BINITA ROY Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, BTC
4 WP(C)/5929/2021	NUR ASMA BEGUM Versus THE UNION OF INDIA AND 3 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, SEC. EDU. SC, SEC. EDU. ASSTT.S.G.I.
5 WP(C)/7155/2021	ROCKLAND MEDIA AND COMMUNICATION PVT LTD Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST MR. S C KEYAL
6 Cont.Cas(C)/417/2022	GAUTAM KALITA Versus DR. BIJOYA CHOUDHURY AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	
7 Cont.Cas(C)/418/2022	SUDHIR CHANDRA MANDAL AND 43 ORS Versus BHARAT BHUSHAN DEV CHOUDHURY, IAS AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	
8 WP(C)/1568/2022	JAFUR UDDIN BARBHUIYA AND 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
9 WP(C)/2533/2022 FIXED	ROKIBUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM
10 WP(C)/3491/2022	MUKUL KONWAR Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU

11	WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
12	WP(C)/3821/2022	AMIRZAN KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. S ISLAM MR A HAWARI	SC, SEC. EDU. SC, FINANCE
13	WP(C)/4900/2022	SOMSER ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU SC, ELEM. EDU SC, SCERT, ASSAM
14	WP(C)/4910/2022	MRS. ARVINDER KAUR Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR J ABEDIN MR G CHAMUAH	SC, SEC. EDU. GA, ASSAM
15	WP(C)/4912/2022	GEETA SARKAR AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, ELEM. EDU SC, BTC
16	WP(C)/4923/2022	ABDULLAH @ MD. ABDULLAH @ ABUULLAHA Versus THE STATE OF ASSAM AND 8 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	SC, ELEM. EDU GA, ASSAM SC, SSA
17	WP(C)/4924/2022 B/O	SMT. MOMI BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MS. S. BISWAS	SC, HIGHER EDU
18	WP(C)/4925/2022	ASHIK ALAHI BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR. A H ALAMGIR	SC, ELEM. EDU GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
19	I.A.(Civil)/1063/2022 FIXED in WP(C)/213/2022	ABDUR RAHIM SHEIKH Versus ATOWAR RAHMAN, HINDI TEACHER AND 5 ORS.		
	WITH WP(C)/213/2022	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR J ISLAM	SC, ELEM. EDU MR. A R BHUYAN (r-6) MR. A M KHAN (r-6) MR. R I DEWAN (r-6)
20	WP(C)/230/2022	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR J ISLAM	SC, ELEM. EDU MR. A R BHUYAN (R-6) MR. A M KHAN (R-6) MR. R I DEWAN (R-6)
	WITH I.A.(Civil)/866/2022 in WP(C)/230/2022	SAHENA AKHTAR, Versus BAHARUL ISLAM AND 5 ORS.		SC, EDU
21	WP(C)/351/2022	ESA HOQUE ALI Versus THE STATE OF ASSAM AND 5 ORS	MR J ISLAM	MR. A R BHUYAN (r-6) MR. A M KHAN (r-6) MR. R I DEWAN (r-6) SC, EDU
	WITH I.A.(Civil)/938/2022 in WP(C)/351/2022	MAHMUD HUSSAIN Versus ESA HOQUE ALI AND 5 ORS.	MR. A M KHAN	
22	WP(C)/357/2022	ARJUMINA BEGUM Versus THE STATE OF ASSAM AND 5 ORS (A)	MR J ISLAM	SC, ELEM. EDU MR. A R BHUYAN (R-6) MR. A M KHAN (R-6) MR. R I DEWAN (R-6)
	WITH I.A.(Civil)/926/2022 in WP(C)/357/2022	ASHA RUNA LAILA Versus ARJUMINA BEGUM AND 5 ORS.		SC, EDU
23	WP(C)/401/2022	KHITISH CHANDRA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR J ISLAM	SC, ELEM. EDU MR. A R BHUYAN (R-6) MR. A M KHAN (R-6) MR. R I DEWAN (R-6)

	WITH I.A.(Civil)/1060/2022 in WP(C)/401/2022	MOHAMMAD ROFI MOLLAH Versus KHITISH CHANDRA RABHA, HINDI TEACHER AND 5 ORS. B	MR. A R BHUYAN MR. R ALI MR. A M KHAN MR. R I DEWAN	SC, EDU
24	WITH WP(C)/1529/2022	OSMAN GONI Versus THE PRINCIPAL SECRETARY GOVT OF ASSAM AND 5 ORS	MR J ISLAM	SC, ELEM. EDU MR. A M KHAN (R6) MR. R I DEWAN (R6)
25	WITH WP(C)/1550/2022	JAINUDDIN AHMED Versus THE PRINCIPAL SECRETARY, GOVT OF ASSAM AND 5 ORS	MR J ISLAM MR R ISLAM	MR. A B SIDDIQUE (R-6) MS B DAS (R-6) SC, EDU MS. M AHMED (R-6)
26	I.A.(Civil)/1982/2022 FIXED in WP(C)/3856/2022	THE GOVERNING BODY (G.B) OF DHEMAJI COMMERCE COLLEGE Versus KHAGEN KACHARI AND 3 ORS.	MR C BARUAH MR. B BARUAH	MR. A M AHMED
	WITH WP(C)/3856/2022	KHAGEN KACHARI Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR. A M AHMED MR. R A CHOUDHURY MS R DEKA P. GHOSH	SC, HIGHER EDU MR C BARUAH (R-3) MR. B BARUAH (R-3) MR S HUSSAIN (R-4)
27	I.A.(Civil)/2044/2022 in WP(C)/7061/2021	THE PRINCIPAL, SILAPATHAR COLLEGE Versus SMTI DIPIKA BARUAH AND 3 ORS.	MR J PAYENG	N GAUTAM SC, EDU
	WITH WP(C)/7061/2021	DIPIKA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR J PAYENG(R-3) MR. K GOGOI (SC, HIGHER EDU DEPT.) SC, EDU
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
28	I.A.(Civil)/1693/2022 in Cont.Cas(C)/23/2022	SMTI SAJAL KAMAL DAS Versus PREETOM SAIKIA, IAS AND ANR.	MS. S SARMA MR. S HAZARIKA	
	WITH Cont.Cas(C)/23/2022	SMTI SAJAL KAMAL DAS Versus PREETOM SAIKIA, IAS AND 2 ORS	MR. S HAZARIKA MR S SARMAH	MR. D SAIKIA (r-1,2) MR S M T CHISTIE (r-1,2) MS. P CHAKRABORTY (r- 1,2) MS H TERANGPI MS H TERANGPI
29	I.A.(Civil)/1741/2022 in WP(C)/2720/2022	SRI UMA SANKAR CHAUHAN Versus CHANDRA BAHADUR CHETRY AND 8 ORS	MS N BARMAN MR D KALITA	SC, SEC. EDU. MR. S KHOUND MR D J MEDHI SC, K A A C
	WITH WP(C)/2720/2022	CHANDRA BAHADUR CHETRY Versus THE STATE OF ASSAM AND 7 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	SC, EDU SC, K A A C
<u>ADMISSION</u>				
30	WP(C)/7353/2016 FIXED	GIRISH TALUKDAR and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION
31	WP(C)/194/2020 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
32	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH

33	WP(C)/2471/2020 FIXED	NILKAMAL SINGHA Versus THE STATE OF ASSAM AND 8 ORS	MR. N N B CHOUDHURY MR S DAS MR. M DEWAN	SC, HIGHER EDU SC, BODOLAND UNIVERSITY
34	WP(C)/5641/2020 WP(C) 2651/2017(D/O)	KAMAL CH DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
	WITH			
35	WP(C)/5627/2020	PULAK MAZUMDAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
36	WP(C)/1398/2021 FIXED	DIPAK KUMAR MAZUMDAR Versus THE STATE OF ASSAM AND 2 ORS	MR B KAKATI MR A ALI	SC, ELEM. EDU
37	WP(C)/1482/2021 WP(C) 6896/2018(D/O), FIXED	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
38	WP(C)/1646/2021 B/O	BHASKAR KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM
	WITH			
39	WP(C)/1064/2017	DEEPAL DEY Versus THE STATE OF ASSAM and 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	GA, ASSAM MR. P N GOSWAMI (SC, PHE DEPARTMENT)
	WITH			
40	WP(C)/1562/2018	DILSHAD AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. H R A CHOUDHURY MR. F U BARBHUIYA MR. A M AHMED	MR. S S ROY (GA, ASSAM) SC, WATER RESOURCE
	WITH			
41	WP(C)/1446/2019	KIRAN MUDOI Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM
	WITH			
42	WP(C)/3245/2019	DIPAK GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM
	WITH			
43	WP(C)/4114/2019	PANKAJ PHUKON Versus THE STATE OF ASSAM AND 7 ORS.	MR D BORUAH MR. L N DIHINGIA	SC, ELEM. EDU GA, ASSAM
	WITH			
44	WP(C)/7872/2019	BEDABROT SAIKIA Versus THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT AND 5 ORS.	MR. A SARMA MR J P CHOUHAN	SC, PNRD GA, ASSAM
	WITH			
45	WP(C)/7947/2019	SARASWATI SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, ELEM. EDU GA, ASSAM
	WITH			
46	WP(C)/6114/2021	SUHEL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
47	WP(C)/2206/2021 B/O	MOUDUDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM MR. M A ISLAM (R-7) MR J I MONDAL (R-7) MS L DAS (R-7) SC, SSA

48	WP(C)/2530/2021 B/O	KALYANI SIKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. P K DEKA MRS. S ROY MR J H LASKAR MR. S BISWAS MS D DEVI	SC, ELEM. EDU MR. R ISLAM (r-6,7) GA, ASSAM MR F U BARBHUIYA (R-7) MS S DAS (R-7) MR F A AHMED (r-6,7) MR. A R SHEIKH (R-7) SC, SSA
49	WP(C)/2918/2021 B/O	ROFIUR ZAMAN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
50	WP(C)/3322/2021 B/O	PARVIN ANOWARA Versus THE STATE OF ASSAM AND 5 ORS	MR. M A ISLAM	SC, ELEM. EDU MR. S H RAHMAN (R-6) MR. D A KAIYUM (R-6) MR J ISLAM (R-6)
51	WP(C)/4917/2021	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
52	WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
53	WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
	WITH			
54	WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
55	WP(C)/5945/2021 B/O	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI	SC, ELEM. EDU GA, ASSAM
56	WP(C)/409/2022 B/O	ABDUL HAMID SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S K DAS (R-6,7) MR R KARIM (R-6,7)
57	WP(C)/2012/2022 B/O	AJIT DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, SEC. EDU.
58	WP(C)/2323/2022	PUNYAWATI DOLEY Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, ELEM. EDU SC, FINANCE DEPTT.
59	WP(C)/3961/2022 FIXED	DIPANGKAR KAYASTHA Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, G U
		ORDERS		
60	WP(C)/1697/2015 B/O	MRS. REETA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MS.P DAS MR H HOQUE MR.J P SARMA	MR.D P CHALIHAR-3 MR.U P CHALIHA(R-3) SC, HIGHER EDUCATION
	WITH			
61	WP(C)/6213/2015	MRS. REETA DAS HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MR.J P SHARMA MR H HOQUE	MR.D P CHALIHA(R-3) MR.U P CHALIHA(R-3) SC, HIGHER EDUCATION MS.R CHAKRABORTTY
62	Cont.Cas(C)/371/2016	SMTI TRISHNA CHANGMAI Versus SANJIB KUMAR BHUYAN AND ANR.	MR.M K NEOG MR.M K DUTTA	MR. D SAIKIA MR. T THAKURIA MR. S P BHATTACHARJEE MR. M R LASKAR
63	Cont.Cas(C)/338/2018	MRS. SABITRI MAHANTA Versus SRI PREETAM SAIKIA AND 4 ORS.	MR MINTU SAIKIA MR. D P NATH	MR. D SAIKIA (R2) MR. A DEKA (SC EDUCATION) MR. N SARMA (R1,R2) MS. R CHAKRABORTTY (R2)

64	Cont.Cas(C)/492/2020 FIXED	NIRMALI MEDHI Versus PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. A PHUKAN
65	WP(C)/1534/2020 B/O	SMT. USHAJYOTI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK	MR. S. M.T SHISTI, SC, SEC. EDU. (R-1,3,6) SC, AG (A AND E) (R-4) GA, ASSAM MR. R BORPUJARI, SC, FINANCE (R-2)
66	Cont.Cas(C)/462/2021	BEGUM HILALY AHMED Versus RATUL KUMAR DAS AND ANR	MR. K R PATGIRI MRS. MRS. C DAS	MR S BORTHAKUR (R-1) MR P H KONWAR (R-1)
67	Cont.Cas(C)/500/2021 B/O	ABDUL ODUD BARBHUIYA AND 4 ORS Versus B KALYAN CHAKRABORTY AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	MR. D SAIKIA MR. R MAZUMDAR MR. U SARMA
68	I.A.(Civil)/2421/2021 WP(C)/3650/2021 (Disposed) in WP(C)/3650/2021	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SAYED MR. S K TALUKDAR	SC, ELEM. EDU MR. M KHAN
69	WP(C)/4323/2021	DHRUBA JYOTI GAYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
70	Cont.Cas(C)/299/2022 B/O	ANOWAR HUSSAIN MUGHAL AND 2 ORS Versus SURANJANA SENAPATI	MR. S K DAS MR R KARIM MR D BARMAN MD. A KUDDUS	
71	WP(C)/3484/2022 FIXED	MONOWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR A R BHUYAN MS R A MOSTAFI	SC, SEC. EDU. SC, FINANCE
72	WP(C)/4318/2022 FIXED	MANOJ KR CHOWHAN Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 01/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
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7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M ALAM	27-07-2022	To	01-08-2022
12)	MR. S ZAMAN	27-07-2022	To	01-08-2022
13)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
14)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
15)	MR. S BANIK	01-08-2022	To	02-08-2022
16)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
17)	MR. S B PRASAD	31-07-2022	To	13-08-2022
18)	MR. J SARMAH	01-08-2022	To	04-08-2022
19)	MR. M K DAS	30-07-2022	To	06-08-2022
20)	MRS. N BARUAH	01-08-2022	To	13-10-2022
21)	MR. A AHMED	30-07-2022	To	06-08-2022
22)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 1st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4741/2022	MD. MEHER ALI Versus THE UNION OF INDIA AND 6 ORS	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/4742/2022	JAKIR HUSSAIN @ JAKIR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. J. ALI MR. M. P. SARMA MS R A MOSTAFI MS. B M CHHETRI SC, F.T	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
3	WP(C)/4744/2022	MUSSTT JOYGUN NESSA Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/4746/2022	LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. J. ALI MR. M P SARMA MS R A MOSTAFI MS. B M CHHETRI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/4753/2022	MD. HATEM ALI Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/4760/2022	MD. ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/4802/2022	SHUKORUN NESSA @ SUKUR NAHAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. H ALI MS J BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/4836/2022	SMT. BIMALA NAMASUDRA Versus THE UNION OF INDIA AND 6 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/4837/2022	ISMAIL HUSSAIN @ MAIH Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/4867/2022	HALIMON NESA Versus THE UNION OF INDIA AND 5 ORS	MR B SINHA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/4871/2022	MD. SURUJ ALI Versus THE UNION OF INDIA AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/4874/2022	MUKTUL HUSSAIN @ MD. MUKTUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/4902/2022	RAUJATUN @ RAUJATUN NAHAR Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/4905/2022	BASER ALI @ BASHER ALI Versus THE UNION OF INDIA AND 6 ORS	MS. M R DOLAI MR. A RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ADMISSION

15	WP(C)/2211/2018 WITH LCR	ABDUL JABBAR AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR F U BARBHUIYA MS S DAS MR. A MATIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/2505/2018 WITH LCR	MEHERJAN BIBI @ MEHERJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/2582/2018 WITH LCR	JAHEL ALI @ MD. JAHAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/2802/2018 WITH LCR	MARISH PUTI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/2884/2018 WITH LCR	AJJUL RAHMAN @ AJJUL HOQUE Versus UNION OF INDIA AND 5 ORS.	MR. D P CHALIHA MR M RANA MR. U P CHALIHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

20	WP(C)/7381/2018 WITH LCR	ISMAIL HUSSAIN KHANDAKAR Versus THE UNION OF INDIA AND 9 ORS	MR. M AHMED MS. D GHOSH MR. M HASHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	WP(C)/5814/2019 WITH LCR	SAMIRAN NESSA @ SABIRAN NESSA Versus THE UNION OF INDIA AND 7 ORS.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/5819/2019 WITH LCR	SIRAJ Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MS N DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/5896/2019 WITH LCR	SAKITION NESSA @ SUKITON NESSA Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/7541/2019	MANOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. A H MULLA	SC, NRC (R6) SC, F.T (R3TO5) SC, ELECTION COMMISSION. (R2)
25	WP(C)/7587/2019 WITH LCR	NARAYAN NANDI @ NARAYAN CHANDRA NANDI Versus UNION OF INDIA AND 5 ORS.	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. I K BURAGOHAİN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/1552/2020 WITH LCR	MRS. UJJALA SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. S C PANDIT MD S ULLAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/2372/2021 WITH LCR	SUBHASH GHOSH @ SUBHASH CHANDRA GHOSH Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>ORDERS</u>				
28	I.A.(Civil)/2096/2022 WITH WP(C)/4255/2022 (D/O) in WP(C)/4255/2022	HANUFA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>HEARING</u>				
29	WP(C)/6735/2016 FIXED, WITH LCR	MOYNUL HOQUE Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/6736/2016 WITH LCR	KOHINUR BEGUM Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/2194/2021 WITH LCR	ABDUL SAMAD Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR M HOQUE MD A WADUD MS S DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>STAY MATTERS</u>				
32	WP(C)/4989/2018 WITH LCR	ABDUL KADER Versus UNION OF INDIA AND 6 ORS.	MR. N J SARKAR MR. D HUSSAIN MR. A M ALAMAN MR. A S TAPADER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	WP(C)/8088/2018 WITH LCR	MINUWARA BEGUM @ MONUWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. I HUSSAIN MR. L R MAZUMDER	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

34	WP(C)/145/2019 WITH LCR	RAGHUNATH DAS @ RAGHU DAS Versus THE UNION OF INDIA AND 6 ORS.	MR G P BHOWMIK MR. S SARKAR MR. S P KAKOTI BORA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
35	WP(C)/146/2019 WITH LCR	ALEYA KHATUN @ ALAYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR G SAROWAR MS F N AHMED MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	WP(C)/5593/2019 WITH LCR	MD. CHATER ALI @ SUTTER ALI Versus UNION OF INDIA AND 4 ORS.	MR. D P CHALIHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 01/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M ALAM	27-07-2022	To	01-08-2022
12)	MR. S ZAMAN	27-07-2022	To	01-08-2022
13)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
14)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
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18)	MR. J SARMAH	01-08-2022	To	04-08-2022
19)	MR. M K DAS	30-07-2022	To	06-08-2022
20)	MRS. N BARUAH	01-08-2022	To	13-10-2022
21)	MR. A AHMED	30-07-2022	To	06-08-2022
22)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday, 1st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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WITHDRAWAL

1	Cont.Cas(C)/494/2019 B/O	SAYBENI BIBI Versus ARUNA RAJORIAI, I.A.S. AND ANR.	MD. A. RASHID MR. M HUSSAIN	MR B D DAS MR H K SARMA MRS R DEKA
2	WP(C)/8698/2019 B/O	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
3	Cont.Cas(C)/615/2020 B/O	BARNALI SEN MALLIK Versus SHRI M.S. MANIVANNAN, IAS	MD. A. RASHID MR. M HUSSAIN MR A K DAS	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
4	Cont.Cas(C)/619/2020 B/O	TAMSER ALI MANDAL Versus M S MANIVANNAN AND ANR	MD. A. RASHID MR. M HUSSAIN MR A K DAS	MR. D SAIKIA MR. P S DEKA MR. R BORPUJARI
5	Cont.Cas(C)/54/2021 B/O	SITOL TUDU Versus M S MANIVANNAN, IAS AND ANR	MD. A. RASHID MR. M HUSSAIN	MR B D DAS (R-2) MR. D SAIKIA (R-1) MR. P S DEKA (R-1) MR H K SARMA (R-2) MR. R BORPUJARI (R-1) MR. D THAOSEN (R-2)

MOTION

6	WP(C)/4710/2022 FIXED	JAYA KUMARI DAS @ JAYA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	GA, ASSAM
7	WP(C)/4738/2022 FIXED	SUBIRAM BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR J PAYENG	GA, ASSAM
8	WP(C)/4750/2022 FIXED	RAJDIP DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	SC, P AND R.D. GA, ASSAM
9	WP(C)/4797/2022	MAYLINDA KROPI Versus THE UNION OF INDIA AND 7 ORS	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	SC, NHIDC ASSTT.S.G.I. SC, K A A C

10	WP(C)/4808/2022	LILY HANSEPI Versus THE UNION OF INDIA AND 7 ORS	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	SC, NHIDC ASSTT.S.G.I. SC, K A A C
11	WP(C)/4898/2022	MRS. HAMIDA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
12	WP(C)/4899/2022	BAPAN PAUL Versus THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM
13	WP(C)/4903/2022	SOBAHAN ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM
14	WP(C)/4904/2022	DAKSHIN BAGURIBARI SAMABAY SAMITY LTD. AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
15	WP(C)/4906/2022	MRIDUL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD. S M RAHMAN MR. R AHMED	SC, FOREST SC, BTC
16	WP(C)/4908/2022	PARTHA SARATHI CHOWDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S K SINGH MR B PUSHILAL	SC, P AND R.D.
17	WP(C)/4909/2022	SAHJAHAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, FINANCE
18	WP(C)/4914/2022	RATUL DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MS. P BHUYAN	SC, CO OP GA, ASSAM
19	WP(C)/4917/2022	BIKASH DEY AND 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MS B DEVI	GA, ASSAM SC, FOREST
20	WP(C)/4919/2022	POMI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, TRANSPORT
ORDER (IMPLEADMENT OF PARTY)				
21	I.A.(Civil)/1534/2021 in WP(C)/3323/2021	M/S MAA CC BLOCK INDUSTRY AND ANR. Versus AXIS BANK LIMITED AND 2 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI	
	WITH WP(C)/3323/2021	M/S MAA CC BLOCK INDUSTRY AND ANR. Versus AXIS BANK LIMITED AND ANR.	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI	
22	I.A.(Civil)/1942/2022 in WP(C)/3882/2022	ABDUL AZIZ Versus THE STATE OF ASSAM AND 14 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS	GA, ASSAM GA, ASSAM
	WITH WP(C)/3882/2022	MD. AMINUR ISLAM Versus THE STATE OF ASSAM AND 13 ORS	MR. R BORUAH	SC, CO OP GA, ASSAM
23	I.A.(Civil)/2026/2022 in Cont.Cas(C)/21/2020	M/S. ASSENT CHEMICALS LTD. Versus KAVITA PADMANAVAN AND 2 ORS.	MR A CHOUDHURY MS D KALITA	MR R M DAS
	WITH Cont.Cas(C)/21/2020	M/S. ASSENT CHEMICALS LTD. Versus NIRAJ VERMA AND 3 ORS	MR A CHOUDHURY MS D KALITA MR. R K AGARWALA	MR. R M DAS
ADMISSION				
24	WP(C)/52/2016	ASSAM STATE CO-OPERATIVE HOUSING FEDERATION LTD. HOUSEFED Versus THE ASSAM AGRICULTURAL UNIVERSITY and 5 ORS	MR. D CHAKRABORTY MR. S R BORUAH	MR. P KATAKI MS. S E AHMED(R-5) SC FOR AAU MR. D R GOGOI(R-5)

25	WP(C)/84/2016	SMTI GITA RANI BHOWMIK Versus STATE BANK OF INDIA and 2 ORS	MR.N SAIKIA MR. A CHAMUAH MR.P P BORTHAKUR MR.K BARPUJARI MR.K OJHA	MR.K K DEY MR V K BAROOAH MR.N NATH
26	WP(C)/106/2016	SILARAI RABHA and ANR. Versus THE STATE OF ASSAM and 11 ORS.	MS.D SINHA MR.B K DAS MS.S HAZARIKA MR.A K DAS	GA, ASSAM MR. M NATH, SC, P AND RD SC, FOREST MR R DHAR, SC, WPT AND BC DEPARTMENT
27	WP(C)/182/2016	M/S ANAMIKA ENTERPRISES Versus THE UNION OF INDIA and ANR	MR. R MAZUMDAR MR U SARMA MR. H BEZBARUA MS. R DUTTA	C.G.C. MR. M R ADHIKARI ASSTT.S.G.I.
28	WP(C)/1487/2016	MRS TRIPTI TIBREWALA Versus UCO BANK, TEZPUR BRANCH and 2 ORS.	MR. S K TALUKDAR MR. S K SINGH MR B PUSHILAL	MR. A J DAS (R-1) MR. P HAZARIKA (R-2&3) MR. N BORUAH (R-1) MR. T K MISRA (R-2&3) MR. M K ALI R-1
29	WP(C)/5845/2016	EMAL HEMBROM and 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.R K MALAKAR MRS.H KALITA MSK R SANKAR	GA, ASSAM MR.A THAKUR(PERSONNEL-B) SC, FINANCE
30	WP(C)/6306/2016	PAPU KALITA Versus THE STATE OF ASSAM AND 11 ORS	MR.D C K HAZARIKA MS.J KALITA	MR.D SAIKIA(R- 5-12) GA, ASSAM MR.D K MEDHI(R- 5-12)
31	WP(C)/4280/2017 FIXED	BRAJESH KUMAR SAH Versus THE STATE OF ASSAM and 3 ORS.	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	GA, ASSAM MR.H K SARMA(R-3) MRS. M BARMAN MR. D K SHARMA MS.R DEKA(R-3)
32	WP(C)/5168/2017	MARIGOLD COMPU PRINT Versus THE STATE OF ASSAM and ANR.	MR.A DEB MR. A SARMA MR D K DEY MR J P CHAUHAN MR.S Z RAHMAN MS T DEBNATH	GA, ASSAM MR. R DUBEY, SC, STATE ELECTION COMMISSION.
33	WP(C)/5300/2017	SAIFUL ISLAM and 315 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA	GA, ASSAM MR. A ROY (S.C,P&RD) SC, BTC
34	WP(C)/2300/2022 B/O	KAMALA PHUKAN Versus THE STATE OF ASSAM AND 2 ORS	MR. R BARUAH S ALI MR. A IKBAL	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
35	WP(C)/4240/2022 FIXED	M/S GAYTRI DISTILLERS AND BOTTLING INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR G RAHUL MR. D M NATH	SC, TAXES
ORDERS				
36	WP(C)/2606/2014	VIKASH KUMAR AHUJA Versus THE STATE OF ASSAM AND 6 ORS	MS.D DEKA MR.M K BORO MR.N K KALITA	GA, ASSAM MR.R ISLAM MR.R DE MS.D DEVI MS.M JALAN
37	WP(C)/107/2016	MRS. GULBAN BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR.S NATH MR R ISLAM MR ROFIQUL ISLAM(LEGAL AID COUNSEL) MR.S N DEV NATH	GA, ASSAM
38	Cont.Cas(C)/101/2019 B/O	GARY POLY INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
	WITH I.A.(Civil)/1196/2020 in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	

39	WITH Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
40	WITH Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
41	WITH I.A.(Civil)/1193/2020 in Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
42	Cont.Cas(C)/505/2020	BHABANI RABHA Versus SIDDHARTHA SINGH	MR. M SARANIA	MR. D SAIKIA MR. S BORA
43	Cont.Cas(C)/574/2020	SUKHJAN NESSA @ SUKJAN NESSA Versus M S MANIVANNAN AND ANR	MD. A. RASHID MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
44	Cont.Cas(C)/588/2020	MUSSTT ASHIA KHATUN AND ANR Versus RAJ BORUAH	MR. U DUTTA MR. D KALITA	MR. D NATH MR D KALITA
45	WP(C)/1061/2020	HARMOHAN NATH Versus THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	GA, ASSAM MR D DEKA SC, REVENUE
46	WP(C)/2005/2020	SUBIR SARKAR AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC. REVENUE
47	WP(C)/3801/2020 CAVT. NO.0558/2020	LUTFOR RAHMAN Versus THE STATE OF ASSAM AND 18 ORS.	MR. U K NAIR MR R ISLAM	SC, CO OP MR A R BHUYAN FOR CAVEATOR
48	I.A.(Civil)/1605/2021 WP(C) 7571/2018 (Disposed) in WP(C)/7571/2018	ASHOK SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MS U DAS MS B DAS MS. B R KALITA	
49	I.A.(Civil)/1730/2021 in Cont.Cas(C)/50/2015	JAYANTA DEORI Versus A M SINGH AND ANR	MR. J SARMAH	MR. P N GOSWAMI
50	WITH Cont.Cas(C)/50/2015	JAYANTA DEORI Versus V.K. VISHNOI AND ORS.	MR.J SARMA	MR.R K BORAH(R-1) MR. P N GOSWAMI MR.L N DIHINGIA(R-1) MR.S M T CHISTIE(r-2) MR.N CHUTIA(r-2)
51	WP(C)/5472/2021	M/S SK TRADING CO. Versus THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM MR. B K DAS (R8-R11) SC, RAILWAY
52	WITH WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
53	WITH I.A.(Civil)/1805/2021 in WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
54	I.A.(Civil)/425/2022 in WP(C)/7186/2021	MOHAMMAD JAKIR HUSSAIN Versus UNION OF INDIA AND ANR.	MR. S CHETIA MR. J P MORE	
55	WITH WP(C)/7186/2021	MOHAMMAD JAKIR HUSSAIN Versus UNION OF INDIA AND ANR.	MR. S CHETIA	SC, ROC
56	I.A.(Civil)/616/2022 B/O in WP(C)/7734/2019	ON THE DEATH OF SAYED ALI MOLLAH HIS LEGAL HEIR SOKINA KHATUN AND ORS Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY	GA, ASSAM SC, REVENUE

	WITH WP(C)/7734/2019	SYED ALI MOLLAH Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	GA, ASSAM SC, REVENUE
53	I.A.(Civil)/817/2022 in WP(C)/3463/2016	ON THE DEATH OF MOINUL HAQUE BARBHUIYA HIS LEGAL HEIRS PARBIN SULTANA BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS F	MR. L R MAZUMDER	SC, REVENUE
	WITH WP(C)/3463/2016	ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN and 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR.L R MAZUMDER	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, PWD
	WITH I.A.(Civil)/843/2022 in WP(C)/3463/2016	ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. L R MAZUMDER	SC, PWD ASSTT.S.G.I. SC, REVENUE
54	I.A.(Civil)/1611/2022 in WP(C)/2467/2021	EKLAVYA MODEL RESIDENTIAL SCHOOL AND 3 ORS Versus THE UNION OF INDIA AND 12 ORS	Mr M U Ahmed	GA, ASSAM SC, WPT AND BC SC, BTC SC, P W D ASSTT.S.G.I.
	WITH WP(C)/2467/2021	EKLAVYA MODEL RESIDENTIAL SCHOOL AND 3 ORS Versus THE UNION OF INDIA AND 13 ORS	Mr M U Ahmed MR F HAQUE	ASSTT.S.G.I.
55	I.A.(Civil)/1711/2022 in Cont.Cas(C)/359/2018	ON THE DEATH OF AMJAD HUSSAIN HIS LEGAL HEIR ATIQUL HUSSAIN Versus PUSPA MALO AND 4 ORS.	MR. U K GOSWAMI MS. A TALUKDAR MS S BORA	MR. P S BHATTACHARYYA MS. N NASRIN MD. I H KHAN
	WITH Cont.Cas(C)/359/2018	AMJAD HUSSAIN Versus PUSPA MALO AND 4 ORS.	MR. U K GOSWAMI MR. P N GOSWAMI MR. K P PATHAK MS. A TALUKDAR MR. R R Gogoi	MR. P S BHATTACHARYYA (R1, R2) MS. N NASRIN (R4) MD. I H KHAN (R4)
56	I.A.(Civil)/1721/2022 in WP(C)/2358/2022	SRI SRI ATHKHELIA NAMGHAR ,AND ANR Versus THE STATE OF ASSAM AND 15 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	MR. A AHMED
	WITH WP(C)/2358/2022	SRI SRI ATHKHELIA NAMGHAR , REP. BY KHAGENDRA NATH HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 15 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM MR. A AHMED (r-16) MS. D GOSWAMI (r-16) MS ANKITA SAHARIA (r-16)
	WITH I.A.(Civil)/1562/2022 in WP(C)/2358/2022	HOREN BORA Versus KHAGENDRA NATH HAZARIKA AND ORS		GA, ASSAM
	WITH I.A.(Civil)/1936/2022 in WP(C)/2358/2022	SRI KHAGENDRA NATH HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 15 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. R GOHAIN	GA, ASSAM MR. A AHMED
57	I.A.(Civil)/1915/2022 FIXED in WP(C)/2333/2022	MOLOY BORA Versus THE STATE OF ASSAM AND 3 ORS	MR S P DAS MR A ALAM	GA, ASSAM SC, PWD
	WITH WP(C)/2333/2022	MOLOY BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR S P DAS MR A ALAM	GA, ASSAM SC, P W D
58	WP(C)/3689/2022 FIXED	M/S GANNON DUNKERLY AND CO. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR. S S ROY (r-1) SC, NHIDC ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 01/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M ALAM	27-07-2022	To	01-08-2022
12)	MR. S ZAMAN	27-07-2022	To	01-08-2022
13)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
14)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
15)	MR. S BANIK	01-08-2022	To	02-08-2022
16)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
17)	MR. S B PRASAD	31-07-2022	To	13-08-2022
18)	MR. J SARMAH	01-08-2022	To	04-08-2022
19)	MR. M K DAS	30-07-2022	To	06-08-2022
20)	MRS. N BARUAH	01-08-2022	To	13-10-2022
21)	MR. A AHMED	30-07-2022	To	06-08-2022
22)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,1st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/419/2022	BITOPAN BARMA AND 4 ORS. Versus RAKESH KUMAR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	
2 WP(C)/3541/2022	BHASKARJYOTI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM SC, PWD
3 WP(C)/4114/2022 FIXED	DR. NARENDRA NATH GANGULY Versus THE UNION OF INDIA AND 5 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	ASSTT.S.G.I.
4 WP(C)/4134/2022	SUBHASH RABHA Versus THE STATE OF ASSAM AND 5 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, CO OP GA, ASSAM
5 WP(C)/4225/2022	MAHESH CH. GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PHUKAN MR S N BARUAH	GA, ASSAM SC, EXCISE DEPTT.
6 WP(C)/4362/2022	SUNANDA DAS @ SUNENDRA DAS Versus THE UNION OF INDIA AND ANR	MR S BORTHAKUR MS. P BORAH	MR. S K MEDHI (r-1) ASSTT.S.G.I.
7 WP(C)/4365/2022	GAUTAM KALITA Versus THE UNION OF INDIA AND 3 ORS	MR. P P BORTHAKUR MAYUR DAS	MS. B SARMA ASSTT.S.G.I.
8 WP(C)/4465/2022	PRANJAL PAYENG Versus THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	GA, ASSAM
9 WP(C)/4482/2022	SMTI. DAMAYANTI BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR P J DUTTA MR. D GOGOI MR. P DEKA	GA, ASSAM SC, IRRIGATION SC, BTC
10 WP(C)/4895/2022 B/O	NIAMUL HOQUE Versus THE STATE OF ASSAM AND ORS.	MS. T SOM MS. U HAZARIKA MR. P TELI	GA, ASSAM SC, REVENUE

11	WP(C)/4901/2022	CHANDMITA BAISHYA @ CHANDAMITA BAISHYA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM SC, PWD
12	WP(C)/4913/2022	DEBOJIT DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR D KALITA MR. J A AHMED	SC, CO OP
13	WP(C)/4915/2022	PARUL SAHARIA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DAS	SC, TAXES
14	WP(C)/4916/2022	DHAN DADHARA Versus THE STATE OF ASSAM AND 5 ORS.	MD B ISLAM MR. A A MONDAL	GA, ASSAM SC, REVENUE
15	WP(C)/4918/2022	BISWAJIT LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, FINANCE
16	WP(C)/4922/2022	AHILA KHATUN PRODHANI Versus THE COMMISSIONER AND SECRETARY AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
17	WP(C)/4926/2022	SMT. RITA DAS Versus THE UNION OF INDIA AND 4 ORS.	MS. J HAZARIKA MR M CHOUDHURY MR P J DAS	ASSTT.S.G.I. SC, INCOME TAX
18	WP(C)/4929/2022	KRISHNA KANTA KAKOTI Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 2 ORS.	MR. C BORUAH	SC, KHADI AND VILLAGE INDUSTRIES BOARD
19	WP(C)/4933/2022	DEEPSHIKHA SHARMA Versus THE STATE OF ASSAM AND 3ORS	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	GA, ASSAM
<u>ADMISSION</u>				
20	WP(C)/5216/2017 FIXED	SMT. RINA DAS and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.D DAS MR.N I KHAN	GA, ASSAM MRU SARMAR-7 MR.N BORAH(R-7) MRS.N D GOSWAMI(R-7)
21	WP(C)/4883/2018	KASHEM ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MR. N BORAH MR. A BARKATAKI	MR. HRA CHOUDHURY (R4) GA, ASSAM MR P S DEKA MR. H. ALI (R-4) MR. R A CHOUDHURY (R4) SC, REVENUE
22	WP(C)/3016/2019	RANJIT PATOWARY Versus THE STATE OF ASSAM AND 4 ORS.	MS M DAS MR. P SAIKIA MS. G KASHYAP	SC, TRANSPORT SC, A S T C
23	WP(C)/3384/2019 FIXED	GARIMA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM SC, BTADC
24	WP(C)/6191/2019	TAPAN BORI Versus THE STATE OF ASSAM AND 3 ORS.	MR J PAYENG	GA, ASSAM SC, WATER RESOURCE
25	WP(C)/6733/2019	SURESH KAMAL DEKA Versus THE STATE OF ASSAM AND 3 ORS	K U AHMED MR. W RAHMAN MS. J PATHAK	GA, ASSAM
26	WP(C)/9426/2019 B/O	SRI UTPAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA	GA, ASSAM SC, FOREST
27	WP(C)/4376/2020	MD. ZAMIUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R ISLAM MR. M P SARMA	GA, ASSAM
28	WP(C)/2192/2021	CHANDRAMA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS R BORUAH	GA, ASSAM MS. N SULTANA (R NO.6)

29	WP(C)/2296/2021 FIXED	CHANDRA KANTA DAS Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. K R PATGIRI MS. C DAS	MR S DUTTA MR S DUTTA MR. A BHATTACHARYA MS K TALUKDAR MR. S DUTTA MR. A BHATTACHARJEE SC, A G V B SC, PNRD
30	WP(C)/2621/2021 B/O	PRABIN KISHORE DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY MS K BORAH MR R L CHUTIA	
31	WP(C)/2630/2021	RABINDRA RONGPI Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. R C SAIKIA MR. M KALITA (r-9) MS. K SAIKIA MR. N B GOHAIN MR. J HATIMURIA (r-9) SC, K A A C MR. B K ROY (SC, SEBA) SC, PWD
32	WP(C)/4310/2021	UPEN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. T U LASKAR MR. A B T HAQUE	SC, Assam Secretariat Administration Department SC, IRRIGATION
33	WP(C)/5667/2021	NAYAN MONI DEKA AND 18 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR. S N TAMULI MS. A BEGUM	SC, HEALTH
34	WP(C)/6659/2021 FIXED	BIYESH KHETRAPAL @ BIYESH BAURI Versus OIL AND NATURAL GAS CORPN. LTD. AND ANR.	MR D TALUKDAR	MR S CHAKRABORTY (R-1)
35	WP(C)/47/2022 FIXED	SOFIA KHATUN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
36	WP(C)/66/2022 FIXED	HASINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
37	WP(C)/1638/2022 FIXED	PRANJAL BORUAH AND 3 ORS Versus OIL AND NATURAL GAS CORPORATION LTD (B)	MR D TALUKDAR MR P CHOWDHURY	MR. B K DAS MR H P GUWALA
38	WP(C)/1964/2022 FIXED	SATYABAN TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
39	WP(C)/2182/2022 FIXED	MADHURAM KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MS F INTAZ MRS J BORAH	SC, P AND R.D.
40	WP(C)/2357/2022	DIPESH SHARMA AND ANR Versus THE COMMISSIONER OF INDUSTRIES AND COMMERCE AND 3 ORS	MR. J LASKAR MR R DAS	DR. B AHMED (R-3,4) MD. G UDDIN (R-3,4) MR H I CHOUDHURY (R- 3,4) MR. A K AZAD (R-3,4) SC, INDUSTRIES AND COMMERCE
41	WP(C)/2479/2022	KHADI BOARD KARMI SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR D DAS	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE

ORDERS

42	Cont.Cas(C)/546/2018	BHABEN CHOUDHURY Versus ANURAG GOEL, IAS AND ANR.	DR. B AHMED MR K UDDIN MR. A K AZAD MR. A.U. AHMED	MR H K MAHANTA MR. K GOSWAMI MR. B GOGOI MS. A NEOG MR. A SANDILYA
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43	Cont.Cas(C)/97/2019 FIXED	ISHESWAR GOSWAMI Versus ANANDA PRASAD TEWARI	MS B DEVI MR. R SARMA MS. S D SAIKIA	MR. J ROY SC, ASTC
44	Cont.Cas(C)/222/2019 FIXED	KARIM AHMED Versus ANAND PRAKASH TIWARI, I.P.S.	MR G Z AHMED MR. A A HUSSAIN	
45	Cont.Cas(C)/468/2019 FIXED	PRABIN DEKA Versus ANAND PRAKASH TEWARI, IPS	MR. K SINGHA MRS. P BARUAH	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS
46	Cont.Cas(C)/363/2022 FIXED	DR. BASANTA LASKAR Versus SIDDHARTH SINGH AND ANR	PETITIONER IN PERSON	
47	I.A.(Civil)/1802/2022 FIXED in WP(C)/2975/2022 WITH WP(C)/2975/2022	PRATYUSH PRAN BHATTACHARYYA Versus ASSAM GRAMIN VIKASH BANK AND ANR. PRATYUSH PRAN BHATTACHARYYA Versus ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE MS. A CHETIA MR. B K BHATTACHARJEE DR. R SARMAH MISS A CHETIA	SC, A G V B MR SISHIR DUTTA (R1, R2) MS. S. MOCHAHARI (R1, R2) SC, A G V B MR. SIDHANT DUTTA (R1, R2)
48	WP(C)/4271/2022 FIXED	NIZAM UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. J GHOSH	GA, ASSAM MR. D BORAH (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. R DEVI

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LEAVE NOTE OF ADVOCATES FOR 01/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M ALAM	27-07-2022	To	01-08-2022
12)	MR. S ZAMAN	27-07-2022	To	01-08-2022
13)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
14)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
15)	MR. S BANIK	01-08-2022	To	02-08-2022
16)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
17)	MR. S B PRASAD	31-07-2022	To	13-08-2022
18)	MR. J SARMAH	01-08-2022	To	04-08-2022
19)	MR. M K DAS	30-07-2022	To	06-08-2022
20)	MRS. N BARUAH	01-08-2022	To	13-10-2022
21)	MR. A AHMED	30-07-2022	To	06-08-2022
22)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,1st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1755/2022 FIXED	ASMOT ALI @ ASANUR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA	
2	Bail Appln./1817/2022	BABUL RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
3	Bail Appln./1824/2022	DEVID DAS Versus THE STATE OF ASSAM	MR. K K BHUYAN MR R KALITA MR. D DEKA MR. N PRASAD	PP, ASSAM
4	Bail Appln./1826/2022	SATTAR ALI Versus THE STATE OF ASSAM	MR M A MONDAL MR. A ISLAM	PP, ASSAM
5	Bail Appln./1830/2022	RAHUL DAS Versus THE STATE OF ASSAM	MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	PP, ASSAM
6	Bail Appln./1831/2022	JAYNUL HOQUE Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
7	Bail Appln./1832/2022	RUPCHAN SHAH Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
MOTION				
8	AB/2047/2022 FIXED.	SANGITA LAHON CHETIA @ SANGITA CHETIA Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
9	AB/2058/2022 FIXED	ANAR ALI @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
10	AB/2115/2022	RAVI SHANKAR RAY @ RAVI KUMAR Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM

11	AB/2118/2022	ALI AKBOR AND ANR. Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM
12	AB/2123/2022	NAYAN JYOTI DAS Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
13	AB/2124/2022	NAZIMUL HOQUE TALKDAR @ MD. MAJBUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MS. P ADHIKARI G UDDIN MR. A H SARKAR	PP, ASSAM
14	AB/2132/2022	ATOWAR ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
15	AB/2133/2022	SAKIRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM M J ABEDIN	PP, ASSAM
<u>ADMISSION</u>				
16	CrI.A./161/2022	ELIA BANDA . Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MS. P DAS	PP, ASSAM
	WITH I.A.(CrI.)/388/2022 in CrI.A./161/2022	ELIA BANDA . Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MS. P DAS	PP, ASSAM
17	CrI.A./163/2022	FARID ALI @ FARIZ ALI Versus THE STATE OF ASSAM AND ANR.	MR. N AHMED MD S I AHMED MR R ALI	PP, ASSAM
	WITH I.A.(CrI.)/392/2022 in CrI.A./163/2022	FARID ALI @ FARIZ ALI Versus THE STATE OF ASSAM AND ANR.	MR. N AHMED MD S I AHMED MR R ALI	PP, ASSAM
18	CrI.A./164/2022	AYUB KHAN Versus THE STATE OF ASSAM AND ANR	MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
	WITH I.A.(CrI.)/393/2022 in CrI.A./164/2022	AYUB KHAN Versus THE STATE OF ASSAM AND ANR .	MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./1498/2022 WITH CASE DIARY, FIXED	DIPAL JIT LANGTHASA @ DAORAJA DIMASA AND 3 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
20	Bail Appln./1518/2022 FIXED	MD. SABED ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
21	Bail Appln./1605/2022 FIXED	ABHIJIT GOGOI Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
22	Bail Appln./1631/2022 FIXED	HABIJUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED MS N SULTANA	PP, ASSAM
23	Bail Appln./1700/2022 FIXED	AZIMUDDIN AND 3 ORS Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
24	Bail Appln./1715/2022 FIXED	HAMID ALI Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
25	Bail Appln./1727/2022 FIXED	ANNA KHATUN Versus THE STATE OF ASSAM	MS R A MOSTAFI MR. D P DUTTA MS. B M CHHETRI	PP, ASSAM

BAIL HEARING

26	AB/1790/2021	INDRAJEET KALITA Versus THE STATE OF ASSAM	MR. R SALOI MR. P MEDHI MR H AGARWAL MR S NANDI MR J SINGH	PP, ASSAM
27	AB/3591/2021 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
28	AB/4306/2021 FIXED	HEMANTA KUMAR DAS @ HEMANTA DAS Versus THE STATE OF ASSAM	MR. S SHARMA MR D BHARADWAJ B R BRAHMA	PP, ASSAM
29	AB/327/2022 FIXED	OSMAN ALI Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
30	AB/371/2022 FIXED	JAYANTA BEZ Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
31	AB/400/2022	RATUL KONWAR Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MRS J BORAH	PP, ASSAM
32	AB/605/2022 FIXED	RAFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
33	AB/1167/2022	MANWAR ALI MIYA @ MONOWAR HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. P BORDOLOI MR S ALI	PP, ASSAM
34	AB/1353/2022	MD. AINUDDIN AHMED @ AINUDDIN Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MS. U DEKA	PP, ASSAM
35	AB/1491/2022	FARHAZ SHAHNAWAZ HAZARIKA Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
	WITH			
36	AB/1481/2022	ANGANA BORDOLOI AND ANR. Versus THE STATE OF ASSAM	MR. D K BAIDYA	PP, ASSAM
37	AB/1497/2022	SUNIL WARY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
38	AB/1581/2022 FIXED	BILESWAR BORI AND ANR Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
39	AB/1725/2022	ASHIDUL ISLAM @ ASHIDUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
40	AB/1730/2022	BHABESH BORUAH Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
41	AB/1733/2022	NASHI RAM BASUMATARY Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS. D DOWARAH	PP, ASSAM
42	AB/1762/2022 WITH CASE DIARY	HAKEM ALI Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
43	AB/1789/2022	ABDUS SABUR AHMED @ ABDUS SABUR AND 3 ORS Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
44	AB/1805/2022 FIXED	DHARMENDRA SAIKIA Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D BHUYAN	PP, ASSAM

45	AB/1813/2022	MATABUL AHMED BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA	PP, ASSAM
46	AB/1870/2022 FIXED	NURUZ ZAMAN BAKSHI AND 8 ORS. Versus THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY	PP, ASSAM
47	AB/1891/2022 FIXED	MD. TAIBOR RAHMAN Versus THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
ORDERS				
48	I.A.(CrI.)/48/2021 WITH LCR 4 FILES, FIXED in CrI.A./23/2021 WITH CrI.A./23/2021	ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
49	CrI.A./131/2021 WITH OFFICE NOTE, LCR 5 FILES, B/O	ALBISH KHERIA Versus THE STATE OF ASSAM. SULTAN MAMUD Versus THE STATE OF ASSAM AND 2 ORS.	MR M AHMED MR. A HUSSAIN MR. S K GOSWAMI MR. R SHARMA	PP, ASSAM MR A ISLAM (R-3) MR. S NEOG (R-2) MS. S G BARUAH (R-2) MR. B BORGHAIN (R-2) PP, ASSAM
50	CrI.Pet./582/2022 FIXED WITH	AJANTA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. A K SHARMA MR. M BISWAS MR M BASUMATARI	PP, ASSAM
51	CrI.Pet./292/2022	MISS DIPANWITA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. S KALITA MR P DAS	MR. A K SHARMA MR. B D GOSWAMI MR. M BISWAS MR M BASUMATARI PP, ASSAM
HEARING				
52	CrI.A./29/2016 WITH LCR 6 FILES, FIXED	DARBESH ALI Versus THE STATE OF ASSAM and ANR	MR.N AHMED MR.M AHMED	MR.S RANA(R-2) PP, ASSAM
53	CrI.A./308/2019 WITH LCR (FIVE FILES), FIXED. WITH I.A.(CrI.)/273/2022 in CrI.A./308/2019	MD. RAFIQUK ISLAM Versus THE STATE OF ASSAM AND ANR MD. RAFIQUK ISLAM Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR M HOQUE MR. A Z AHMED MR H R A CHOUDHURY MR M HOQUE	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M ALAM	27-07-2022	To	01-08-2022
12)	MR. S ZAMAN	27-07-2022	To	01-08-2022
13)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
14)	MR. M U MAHMUD	29-07-2022	To	07-08-2022

15)	MR. S BANIK	01-08-2022	To	02-08-2022
16)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
17)	MR. S B PRASAD	31-07-2022	To	13-08-2022
18)	MR. J SARMAH	01-08-2022	To	04-08-2022
19)	MR. M K DAS	30-07-2022	To	06-08-2022
20)	MRS. N BARUAH	01-08-2022	To	13-10-2022
21)	MR. A AHMED	30-07-2022	To	06-08-2022
22)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,1st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1729/2022 FIXED	MOHAMMAD TASLIM AHAMAD Versus THE UNION OF INDIA	MR. Y S MANNAN MR A RAHMAN MS N DEKARAJA	MR. S C KEYAL SC, DRI
2	Bail Appln./1818/2022	CALVINSON KLEIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR. A R KHAN MR. H A AHMED	PP, ASSAM
3	Bail Appln./1819/2022	RAKESH KUMAR Versus THE UNION OF INDIA	MR G KAKOTI MR. P THAKURIA MR. D KHAKHALARY	SC, NCB
4	Bail Appln./1820/2022	SWANDRJYOTI DAS @ KUK Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
5	Bail Appln./1825/2022	ANKUR JYOTI DAS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
6	Bail Appln./1827/2022	BABUL KHAN @ BABUL ALI KHAN Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
7	Bail Appln./1833/2022	RUPJAL ALI @ RUPJOL HOQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR. R ISLAM	PP, ASSAM
<u>MOTION</u>				
8	Crl.Pet./703/2022	JOGESWAR SAIKIA AND ANR. Versus THE STATE OF ASSAM AND ANR .	MR. A K PURKAYASTHA MR. S SHARMA	PP, ASSAM
9	Crl.Pet./704/2022	RIPUNJAY GOSWAMI AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
10	Crl.Pet./707/2022	PRANAB DIHINGIA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A A R KARIM MS. R BEGOM MR. A DEB	PP, ASSAM
11	Crl.Pet./739/2022	IFTIKAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. S HAQUE	PP, ASSAM

12	Crl.Pet./740/2022	MD. MAJHARUL ANWAR Versus ARFIA ULLAH AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	PP, ASSAM
13	Crl.Pet./741/2022	BUBUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. N SHYAMAL MR. A R BHUYAN	PP, ASSAM
14	Crl.Pet./742/2022	SIDDARTH MUNDRA AND ANR Versus STEEL TRADERS	MR. R HUSSAIN MRS. S ROY MR A A AHMED	
15	AB/2106/2022	RAJU DEBNATH Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
16	AB/2107/2022	MD ABDUL HAI AND ANR. Versus THE STATE OF ASSAM	MR. S S BAROOAH	PP, ASSAM
17	AB/2109/2022	ASRAFUL ISLAM @ ASHRAFUL Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
18	AB/2119/2022	BIPIN GOGOI Versus THE STATE OF ASSAM	MR H BARUAH MR P BORAH MR P P PHUKAN	SC, FOREST
19	AB/2125/2022	LOMBIT SONOWAL AND ANR. Versus THE STATE OF ASSAM	MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	SC, FOREST
20	AB/2128/2022	SANTOSH PHUKAN Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM
21	AB/2129/2022	MIR HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
22	AB/2131/2022	ROFIKUL ISLAM Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
ADMISSION				
23	Crl.Pet./1247/2018 WITH LCR 1 FILE	RAKESH G. MOMIN Versus THE STATE OF ASSAM AND ANR	MR. U HAZARIKA MRS R DEKA MS. T SOM MR H DAS	MR. B D DEKA (OP2) MR. M DAS (OP2) N CHAUDHURY (OP2) PP, ASSAM
24	Crl.Pet./91/2020 WITH LCR 1 FILE	RUPAK DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. P S BISWAS MS A BORAH	MR H I CHOUDHURY G UDDIN PP, ASSAM
25	Crl.Pet./226/2021	RUPAK DAS AND 3 ORS Versus SMTI TUSHI DAS AND ANR	MR. S C BISWAS L CHOUDHURY	MS. P ADHIKARI (R-1) G UDDIN (R-1) MR H I CHOUDHURY (R-1) PP, ASSAM
26	Tr.P.(Crl.)/16/2021	RAM CHANDRA SINGH Versus THE STATE OF ASSAM AND ANR	MS. S KANUNGOE MS. J CHETTRY	MR. A R SHOME (R-2) MR A J GHOSH (R-2) MR D NANDI PP, ASSAM
27	Tr.P.(Crl.)/26/2021	MOU DAS @ MOU MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. N C DAS	MR. U K DAS (2,3,4,5,6,7) MS. B D SARMAH (2,3,4,5,6,7) MS. H BEGUM (2,3,4,5,6,7) PP, ASSAM
28	Tr.P.(Crl.)/2/2022	INDROJIT DAS AND ANR Versus SHYAM PRASAD MAHATO	MR. N K KALITA MR D DEKA	MD S HOQUE MR S JAFRI
29	Crl.A./165/2022	PAPU DEY @ SAMRAT DEY Versus THE STATE OF ASSAM AND ANR.	MR. T K MISRA MR. P K MUNIR MR. A GAYAN	PP, ASSAM

30	Crl.Pet./183/2022 WITH LCR 2 FILES	BOLENDRA NATH BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS P BORA	MR. M A ISLAM (R-2) MR. L R MAZUMDER MR. A Z AHMED MR J I MONDAL (R-2) MR A N IQBAL (R-2) PP, ASSAM
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BAIL HEARING (BA)

31	Bail Appln./1079/2022	AMITABH CHAUHAN Versus THE STATE OF ASSAM	MR. R BORA MR. R R Gogoi	PP, ASSAM
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32	Bail Appln./1490/2022 B/O	MADAN MOHAN SINGHA Versus THE STATE OF ASSAM	MR T H HAZARIKA MR. N K KALITA MR. R D BHUYAN MR M CHETIA MR A RASHID MS E B GOGOI MR D DEKA D ROY	PP, ASSAM
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33	Bail Appln./1557/2022 WITH CASE RECORD	GAUTAM ROKSHIT @ GAUTAM RAKSHIT Versus THE STATE OF ASSAM	MR. N K MURRY MS. O KITS MS P TOKBIPI MS P LINGGI	PP, ASSAM
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34	Bail Appln./1558/2022 WITH CASE RECORD	BADSHA SK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
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35	Bail Appln./1564/2022 WITH CASE RECORD AND CASE DIARY, B/O	MD. HAZARAT ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	SC, FOREST
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36	Bail Appln./1632/2022 WITH LCR, FIXED	SMT. USHALATA DOLEY AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
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BAIL HEARING

37	AB/1652/2022	MOBINA KHATUN Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
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38	AB/1748/2022	PRADIP BASUMATARY AND ANR Versus THE STATE OF ASSAM AND ANR	MS H TERANGPI	PP, ASSAM
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39	AB/1867/2022 FIXED	SAIFUL ISLAM SK Versus THE STATE OF ASSAM	MR M CHOUDHURY	PP, ASSAM
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40	AB/1873/2022 FIXED	CHANUWAR ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
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41	WITH AB/1384/2022	MD. MAKIM ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
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ORDERS

42	I.A./690/2015 WITH OFFICE NOTE, LCR 2 FILES, P.B.-3 in Crl.A./168/2016	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MR.Z ALAM MR.A K SARMA MR.N D SARMA MR.N Z AHMED	RETAINER COUNSEL(CBI)
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WITH Crl.A./168/2016	SRI GOVIND SINGH Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN	RETAINER COUNSEL CBI
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WITH 43 Crl.A./163/2015	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MR.Z ALAM MR.A K SARMA MR.N D SARMA MR.N Z AHMED	RETAINER COUNSEL CBI
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	WITH I.A.(CrI.)/20/2016 in CrI.A./163/2015	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA	MS.A BEGUM SC, CBI
	WITH I.A.(CrI.)/472/2018 in CrI.A./163/2015	SMTI. MANJUSHREE SHARMA Versus CENTRAL BUREAU OF INVESTIGATION	MR. L R MAZUMDER MS. S BEGUM	SC, CBI
44	WITH CrI.A./127/2016	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA	MS.A BEGUM SC, CBI
45	WITH CrI.A./128/2016	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA	MS.A BEGUM SC, CBI
	WITH I.A.(CrI.)/22/2016 in CrI.A./128/2016	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA	MS.A BEGUM SC, CBI
46	I.A.(CrI.)/500/2020 BA 2017/2020(D/O) in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI	MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA PP, ASSAM	MR S T ADNAN
47	CrI.Pet./505/2020	MUSLIMA BEGUM LASKAR Versus THE STATE OF ASSAM AND 13 ORS.	MR M J QUADIR MR. K MIRA	MR F Z MAZUMDER (R-5,6) PP, ASSAM
48	CRL.A(J)/24/2021 WITH OFFICE NOTE, LCR 3 FILES, P.B.-1	SHIVA CHAUTAL Versus THE STATE OF ASSAM	MR Z HUSSAIN, AMICUS CURIAE	PP, ASSAM
49	CrI.Pet./508/2021	MONUJ KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA	PP, ASSAM
50	CRL.A(J)/13/2022 WITH OFFICE NOTE, LCR 1 FILE	SMT. PATAI RABIDAS Versus THE STATE OF ASSAM		PP, ASSAM
51	CrI.A./41/2022 WITH LCR (THREE FILES).	JITU ROY Versus THE STATE OF ASSAM AND ANR.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/106/2022 in CrI.A./41/2022	JITU ROY Versus THE STATE OF ASSAM AND ANR.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
52	CrI.L.P./44/2022 in CrI.A./3999/2022	LUCKY BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MS S S ZIA	PP, ASSAM
	WITH CrI.A./3999/2022 (Filing Number)	LUCKY BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS. B	MS S S ZIA	
53	I.A.(CrI.)/83/2022 BA 1125/2022(D/O), FIXED	MD. MAKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. ASHIM SHARMA	MRS S N KHANDAKAR (r-2 to 8) MR. M A LASKAR (r-2 to 8) S AHMED (r-2 to 8) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M ALAM	27-07-2022	To	01-08-2022
12)	MR. S ZAMAN	27-07-2022	To	01-08-2022
13)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
14)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
15)	MR. S BANIK	01-08-2022	To	02-08-2022
16)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
17)	MR. S B PRASAD	31-07-2022	To	13-08-2022
18)	MR. J SARMAH	01-08-2022	To	04-08-2022
19)	MR. M K DAS	30-07-2022	To	06-08-2022
20)	MRS. N BARUAH	01-08-2022	To	13-10-2022
21)	MR. A AHMED	30-07-2022	To	06-08-2022
22)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 1st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1821/2022	BANJIT SABHAPANDIT Versus THE STATE OF ASSAM	MR N RAY MR P J DAS	PP, ASSAM
2	Bail Appln./1828/2022	MD. NAJIMUDDIN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
3	Bail Appln./1829/2022	MD. ANOWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
<u>MOTION</u>				
4	Crl.Rev.P./307/2022	RAFIKUL ISLAM MONDAL @ ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
5	Crl.Rev.P./389/2022	MD. MOKIM ALI @ MD. MAKIM ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR B SINHA MR. M HUSSAIN	PP, ASSAM
6	Crl.Rev.P./390/2022	AZIAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM H G DAISY	PP, ASSAM
7	Crl.Rev.P./391/2022	SANJAY MUSHAHARY Versus DIPAMONI MUSHAHARY AND ANR	MR. A MANNAF MD A S ALI	PP, ASSAM
8	AB/2062/2022 FIXED.	MAINUDDIN ALI @ KHOIRAT AND 2 ORS Versus THE STATE OF ASSAM	MD S HOQUE	PP, ASSAM
9	AB/2116/2022	DHARMENDRA KELENG Versus THE STATE OF ASSAM	MR A V SINGH MR. P PAUL MR W R MEDHI	PP, ASSAM

10	AB/2121/2022	NILCHAND SIDDA AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
11	AB/2122/2022	ROBIN TALUKDAR Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
12	AB/2126/2022	MINHAZ UDDIN @ MINHAZUL ISLAM Versus THE STATE OF ASSAM	MR. M RAHMAN MR. A RAHMAN MS A AHMED	PP, ASSAM
13	AB/2127/2022	SHAHJAHAN AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
14	AB/2130/2022	SABBIR HUSSAIN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
<u>ADMISSION</u>				
15	Crl.Rev.P./19/2017 WITH LCR 1 FILE, B/O	DURGESH CHAND CHOUDHURY Versus STATE OF ASSAM and ANR.	MRD N BHATTACHARYA MR.D DEY	MR. N ALAMR-2 MR.S U AHMED(R-2) PP, ASSAM
16	Crl.Pet./435/2021 WITH LCR (ONE FILE).	HEMANT KHETAWAT AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MR. S ROY MR S SHARMA	MR B AGARWAL (R-2) MR A KAKOTI (R-2) PP, ASSAM
17	Crl.Pet./600/2021 WITH LCR (TWO FILES).	UMA SHANKAR GUPTA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS. M KECHII	MR H BEZBARUA (R-2) MR. P BOIRAGI (R-2) MR. S J SARMAH (R-2) PP, ASSAM
18	Crl.Pet./615/2021	GURDEEP SINGH Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S SARMA (R2) MR. J DEKA (R2) MR. T K BHUYAN (R2) MR. S K DEKA (R2) PP, ASSAM MR. T BHUYAN (R-2)
19	Crl.Pet./63/2022	DHIRAJ THAKURIA Versus THE STATE OF ASSAM AND ANR	MR. P K DAS	MR. S AGARWAL (r-2) PP, ASSAM
20	Crl.A./166/2022	HASEM ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
	WITH I.A.(Crl.)/397/2022 in Crl.A./166/2022	HASEM ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./1199/2022	ABDUL MOTLEB Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
22	Bail Appln./1764/2022 FIXED.	SUKUR ALI AND ANR. Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/4042/2021	MRIDUPABAN NEOG Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N J DUTTA	PP, ASSAM
24	AB/4386/2021 FIXED	KOMLARUN BEGUM LASKAR @ KOMLARUN NESSA LASKAR AND 12 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H R CHOUDHURY	PP, ASSAM
25	AB/4411/2021 FIXED	DEBASISH DEY Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR S CHOUDHURY MS. S PHUKAN	PP, ASSAM
26	AB/188/2022	MOBERAK HOSSAIN @ MOBARAK HUSSAIN Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM

27	AB/1137/2022 FIXED	MORJINA BIBI @ MIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. S RANA	PP, ASSAM
28	AB/1226/2022 FIXED	SAMINUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	
29	AB/1334/2022 FIXED	MOTALEB HUSSAIN @ MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. I U CHOWDHURY MR. J ABBAS	PP, ASSAM
30	AB/1435/2022	ANOWAR HUSSAIN @ ANEAWAR HUSSAIN Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
31	AB/1483/2022 FIXED	MANORANJAN KALITA Versus THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
32	AB/1499/2022 FIXED	AMALESH TALUKDAR AND ANR Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
33	AB/1506/2022 FIXED	UJJAL BHUYAN Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
34	AB/1512/2022	MUNNI BEGUM Versus THE STATE OF ASSAM	MR. B DEKA MR L TASHI	PP, ASSAM
35	AB/1604/2022 FIXED	MANJU RANI DOLAI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR N SARMA	PP, ASSAM
36	AB/1654/2022 FIXED	LOHIT NATH Versus THE STATE OF ASSAM	MR. M K BORAH MRS. P KASHYAP	PP, ASSAM
37	AB/1797/2022 FIXED	RADADIYA MEHULKUMAR MANSUKHBHAI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
38	AB/1803/2022 FIXED	NIPU DAS Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MR D KALITA	PP, ASSAM
39	AB/1819/2022 FIXED	ISMAIL HUSSAIN LASKAR @ ISMAIL ALI LASKAR Versus THE STATE OF ASSAM	MR. A H ALAMGIR	PP, ASSAM
40	AB/1952/2022 FIXED	CHIMI DUTTA Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI	PP, ASSAM
41	AB/2059/2022 FIXED.	RATAN PATHAK @ RATAN KUMAR PATHAK Versus THE STATE OF ASSAM	MR N P BARUAH MR D CHAKRABORTY MR. D MEDHI	PP, ASSAM
ORDERS				
42	CrI.A./192/2012 WITH OFFICE NOTE, LCR 5 FILES	SIRAJUDDIN Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MR.B CHOUDHURY MS.E SHITIRI MS.A DEY MR.D BANIA	MR. S H RAHMAN (R- 2,3,4,7-13,15-23,25) MR. D A KAIYUM (R- 2,3,4,7-13,15-23,25) MR E HUSSAIN (R-2,3,4,- -13,15-23,25) MR J ISLAM (R-2,3,4,- -13,15-23,25) PP, ASSAM
43	CrI.Pet./1252/2019 WITH LCR (ONE FILE)	SANOWAR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S H SIKDAR A RAHMAN MD I H LASKAR	PP, ASSAM

44	CrI.L.P./20/2020 WITH OFFICE NOTE in CrI.A./463/2020 WITH CrI.A./463/2020 (Filing Number) WITH I.A.(CrI.)/202/2020	BIDHU BHUSHAN Versus GAUTAM DAS AND 2 ORS. BIDHU BHUSHAN DEB Versus GAUTAM DAS AND 2 ORS. BIDHU BHUSHAN DEB Versus GAUTAM DAS AND 2 ORS.	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR Z KAMAR MR Z KAMAR MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR P KATAKI (r-2) MR A KAKOTI MRS R BEGUM (r-2) PP, ASSAM PP, ASSAM PP, ASSAM
45	CrI.L.P./23/2021 WITH OFFICE NOTE in CrI.A./9420/2021 WITH CrI.A./9420/2021 (Filing Number)	CHANDRA KAMAL BORA Versus THE STATE OF ASSAM AND 2 ORS. CHANDRA KAMAL BORA Versus THE STATE OF ASSAM AND 2 ORS. A	MR. R HAZARIKA MR. C CHAKRAVARTY MS E NATH MR. R HAZARIKA	PP, ASSAM PP, ASSAM
46	CrI.Pet./769/2021 WITH LCR 4 FILES, FIXED	GOPAL PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR J C GAUR MR. U J SAIKIA MS M DAS MS. M GAUR	PP, ASSAM
47	I.A.(CrI.)/379/2022 FIXED in AB/1164/2022 WITH AB/1164/2022	SIDDHARTH SIPANI Versus THE STATE OF ASSAM, RANJITA PEGU Versus THE STATE OF ASSAM	MR. N SARKAR MR P K BASU MR N M DEKA MR D KALITA MR. M HUSSAIN MR. P DUTTA	MR. M HUSSAIN MR D KALITA PP, ASSAM PP, ASSAM
48	I.A.(CrI.)/390/2022 in CrI.Rev.P./5525/2022 WITH CrI.Rev.P./5525/2022 (Filing Number)	MD. ABDUL MOZID Versus THE STATE OF ASSAM MD. ABDUL MOZID Versus THE STATE OF ASSAM (H)	MR G BORDOLOI V SOLO MS. J BURAGOHAIN MR G BORDOLOI	PP, ASSAM
49	I.A.(CrI.)/395/2022 in CrI.Rev.P./5494/2022 WITH CrI.Rev.P./5494/2022 (Filing Number)	BISWAJIT PURKAYASTHA Versus THE STATE OF ASSAM AND ANR SRI BISWAJIT PURKAYASTHA Versus THE STATE OF ASSAM AND ANR (E)	MR D K BORDOLOI MR D K BORDOLOI	PP, ASSAM
50	I.A.(CrI.)/396/2022 in CrI.Rev.P./5737/2022 WITH CrI.Rev.P./5737/2022 (Filing Number)	DEBAJYOTI CHUTIA Versus THE STATE OF ASSAM AND ANR. DEBAJYOTI CHUTIA Versus THE STATE OF ASSAM AND ANR. -B	MR. N K KALITA MR D DEKA MR. N K KALITA	PP, ASSAM
51	AB/2038/2022 FIXED.	SAMSUL ALI Versus THE STATE OF ASSAM AND ANR.	MR G R A MOTTAQUEE	PP, ASSAM
<u>STAY MATTERS</u>				
52	CrI.Pet./702/2021 FIXED	SANJEEV DEY AND ANR. Versus DEBOSREE DUTTA	MR. S KALITA MR. S KAKATI MR P DAS	MR. A AHMED MR. M A CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 01/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M ALAM	27-07-2022	To	01-08-2022
12)	MR. S ZAMAN	27-07-2022	To	01-08-2022
13)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
14)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
15)	MR. S BANIK	01-08-2022	To	02-08-2022
16)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
17)	MR. S B PRASAD	31-07-2022	To	13-08-2022
18)	MR. J SARMAH	01-08-2022	To	04-08-2022
19)	MR. M K DAS	30-07-2022	To	06-08-2022
20)	MRS. N BARUAH	01-08-2022	To	13-10-2022
21)	MR. A AHMED	30-07-2022	To	06-08-2022
22)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,1st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2091/2021	HIMANGSHU PAUL Versus THE STATE OF ASSAM AND 7 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA	GA, ASSAM
2 WP(C)/3402/2022	M/S GTPL V AND S CABLE PVT LTD Versus UNION OF INDIA AND ANR	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
3 WP(C)/4059/2022 FIXED	RAM CHANDRA THAKUR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND ANR	MR. R PHUKAN	
4 WP(C)/4063/2022	SHERAP MONPA Versus THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND 3 ORS (E)	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST
5 WP(C)/4264/2022	GAJEN CH DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B PHUKAN MR B KHAKHLARY MS. M B BORGHAIN MS P GOGOI	GA, ASSAM SC, REVENUE
6 WP(C)/4568/2022	AKTAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
7 WP(C)/4582/2022	RUBUL KALITA AND 58 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, A S A M B
8 WP(C)/4642/2022 FIXED	HARENDRA BASUMATARY Versus THE PRINCIPAL SECRETARY BTC AND 2 ORS	MR. D SARMAH S. J. SAHARIAH	SC, BTC
9 WP(C)/4920/2022	BICHITRA SARMA AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
10 WP(C)/4921/2022	SMT. DALJEET KAUR JASSAL @ DALJIT KAUR JASSAL Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE

11	WP(C)/4927/2022	ABDUL WOHHAB AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A R TALUKDAR	SC, P AND R.D. GA, ASSAM
12	WP(C)/4928/2022	PARBATI BISWAS DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, FINANCE
<u>ORDER NO STEPS</u>				
13	WP(C)/6308/2021	SABITA KALITA AND 33 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS M DAS	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, FOREST SC, HEALTH SC. P.C.B.ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
14	I.A.(Civil)/2151/2022 in WP(C)/1014/2022	BALIJAN NATUN GAON PARICHALANA SAMITEE AND ANR. Versus RATUL SAIKIA AND 5 ORS.	MR. N K KALITA MR D DEKA	GA, ASSAM MR. R PHUKAN SC, REVENUE
	WITH WP(C)/1014/2022	RATUL SAIKIA AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN MR. P TALUKDAR	GA, ASSAM SC, REVENUE
15	I.A.(Civil)/2154/2022 in WP(C)/3878/2022	HABIBAR RAHMAN AND ANR. Versus KHANDAKAR JIYEUR RAHMAN AND 7 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	MR. S BORTHAKUR MR D GOGOI SC, FOREST
	WITH WP(C)/3878/2022	KHANDAKAR JIYEUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR. D GOGOI	SC, FOREST
<u>ADMISSION</u>				
16	WP(C)/6884/2017	MANUJ PAIT and 150 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.K K MAHANTA MR.J SAIKIA MR K MAHANTA MR.P B MAZUMDER	GA, ASSAM MR.C BORUAH(Rly.Adv.) MS. M BARMAN, JUNIOR GOVERNMENT ADVOCATE, ASSAM SC, NF RLY
17	WP(C)/8890/2018 FIXED	REJINA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR J I BARBHUIYA MR. L MOHAN MR. R ALI	GA, ASSAM MR. A R SIKDAR (R7) MR M AHMED (R6) MR. A HUSSAIN (R6) MD A ALI (R7) MR. S I TALUKDAR (R7) SC, REVENUE
18	WP(C)/167/2019	PULEN DEY AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	MR. J ROY MR. Y. DOLEY(SC, TRANSPORT) MR. N. DUTTA(SR. COUNSEL, A S T C)
19	WP(C)/3585/2019 FIXED	SHOHIDUR RAHMAN SK. Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
	WITH WP(C)/3570/2019	M/S. ASSAM TRADE AGENCY Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	WITH WP(C)/3573/2019	DILIP BOTHRA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	WITH WP(C)/3576/2019	ANUP KUMAR AGARWALA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE

23	WITH WP(C)/3596/2019	M/S. SAHA TRADERS Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
24	WP(C)/9277/2019	SURUJ KUMAR BORDOLOI Versus TIWA AUTONOMOUS COUNCIL AND ANR.	MR. N J KHATANAR	SC, TIWA AUTONOMOUS COUNCIL
25	WP(C)/3559/2020	RANJIT BARUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MR. A K GUPTA MS. N BORDOLOI SC, HEALTH
26	WP(C)/2131/2021	YADVENDRA BAHADUR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MRS. R RONGMEI	GA, ASSAM SC, REVENUE
27	WP(C)/4429/2021	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
28	WITH WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
29	WP(C)/4761/2021 FIXED	PURBANCHAL CEMENT LTD. AND ANR. Versus THE STATE OF ASSAM AND 2ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM MR. N N B CHOUDHURY (R3) MR. N SARKAR MR P K BASU MR N M DEKA SC, REVENUE
30	WP(C)/5515/2021	DEBAJANI DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM MR. R BORPUJARI (SC,REVENUE) MR P KALITA (R-5) MRS S GOSWAMI (R-5)
31	WP(C)/6122/2021	M/S THE WAVES SPA AND SALON Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DUTTA MR. R ALI MR B S DEKA MS P SARMA	MR B D DAS (R-8) GA, ASSAM MR H K SARMA (R-8) B B HUSSAIN (R-8) SC, GMC
32	WP(C)/181/2022 FIXED	SARBESH ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	K U AHMED MS P SARMA MS N HASAN	SC. WATER RESOURCE DEPTT.
33	WP(C)/190/2022 FIXED	PRATIBHA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR J SINGH	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/1236/2022 in WP(C)/190/2022	CHANDRADHAR KALITA AND ANR. Versus PRATIBHA KALITA	MR. K SINGHA	GA, ASSAM
	WITH I.A.(Civil)/2140/2022 in WP(C)/190/2022	SATYAM CONSORTIUM PVT. LTD. Versus PRATIBHA KALITA AND 4 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. B D KONWAR SR. ADV. GA, ASSAM SC, REVENUE
34	WP(C)/259/2022 FIXED	JAISODI THAOSEN @ JAISODI KEMPRAI Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	GA, ASSAM SC, CBI
35	WP(C)/376/2022	BHARATI CHUTIA Versus OIL INDIA LIMITED AND 2 ORS	MR R CHAKRAVORTY MR. S RABHA	SC, OIL

36	WP(C)/742/2022	KESHAB CHANDRA PAUL Versus THE GAUHATI HIGH COURT AND 4 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM MR B B NARZARY (r-5) MR. P MAHANTA (r-5) MS. P SAHARIA (r-5) SC, GHC
37	WP(C)/2325/2022	M V REALCON PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	ASSTT.S.G.I.
38	WP(C)/2554/2022 FIXED	NAZIMUDDIN AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	GA, ASSAM SC, REVENUE
39	WP(C)/4556/2022 FIXED	MUSSTT. MIRA HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A CHOUDHURY MR. S ISLAM	GA, ASSAM
40	WP(C)/4605/2022 FIXED	MUJIB ROHMAN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P DEKA MR A DAS	GA, ASSAM
41	WP(C)/4606/2022 FIXED	MD. RAHMAT ALI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P DEKA MR A DAS	GA, ASSAM
ORDERS				
42	Cont.Cas(C)/346/2020 FIXED	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. D SAIKIA (R1, R2, R4) MR. D NATH (R1, R2, R4)
WITH				
43	Cont.Cas(C)/339/2020	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. B GOSWAMI (R3) MR. B GOGOI (R-5) MR. P K MUNIR (R4) MR P NAYAK (R-5) MS. S CHUTIA (R3) MR A CHALIHA (R-5) MR. P KAKATI (R3) MR A V SINGH (r-4) MR W R MEDHI (r-4)
44	I.A.(Civil)/2070/2020 WITH MACApp./195/2015 D/O) in Review.Pet./7617/2020	NEW INDIA ASSURANCE CO. LTD. Versus TILEIMAI DAS AND ANR.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R-1) MR. A BORUA (R-1)
WITH				
	Review.Pet./7617/2020 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus TILEIMAI DAS AND ANR. (E)		
45	WP(C)/3637/2021	ALI AKBAR Versus THE STATE OF ASSAM AND 6 ORS.	MD K RAHMAN MS P M SARMA	GA, ASSAM SC, AEGCL SC, FINANCE SC, REVENUE
46	WP(C)/5560/2021 B/O	SABBIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, PNRD GA, ASSAM
47	WP(C)/6306/2021	JITENDRA KUMAR DEURI Versus THE GAUHATI HIGH COURT AND 3 ORS	MR B D DAS	SC, G.H.C
48	WP(C)/7190/2021	TUTU DAS Versus THE STATE OF ASSAM AND 14 ORS	H A AHMED MR. R ALI	SC, P AND R.D. GA, ASSAM
49	Review.Pet./67/2022 WITH WP(C)/217/2019 (D/O)	MOMOTAJ BIBI AND ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. B C DAS MS. R CHOUDHURY MRS. S ROY	GA, ASSAM SC, REVENUE SC, HEALTH
50	Cont.Cas(C)/263/2022	GAURI KALITA Versus BISWADEEP DAS AND 4 ORS.	MR. N J KHATANIAR	MR. P N GOSWAMI (r-2) MR M HOQUE MR. R R Gogoi MR. R R Gogoi

51	I.A.(Civil)/506/2022 WITH WP(C)/1146/2020(D/O) in WP(C)/1146/2020	SURUS BANO Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM	MR. A ROSHD MS. M R DEVI	GA, ASSAM GA, ASSAM SC, FINANCE
52	I.A.(Civil)/2080/2022 in WP(C)/3677/2018 WITH WP(C)/3677/2018 WITH WP(C)/3531/2018	M/S. ANURADHA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. M/S. ANURADHA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N C DAS MR A DAS MS. M DEVI MS. M DEVI MS M BORAH	SC, NCHAC SC, P H E SC, NCHAC
53	I.A.(Civil)/2097/2022 in WP(C)/3531/2018 WITH WP(C)/3674/2018	M/S. ANURADHA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. M/S. ANURADHA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N C DAS MR A DAS MS. M DEVI MS. M BORAH MS. M DEVI	SC, P H E SC, NCHAC SC, P H E SC, N C HILLS
54	I.A.(Civil)/2094/2022 in WP(C)/3674/2018 WITH WP(C)/3683/2018	M/S. ANURADHA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. M/S. ANURADHA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N C DAS MR A DAS MS. M DEVI MS. M BORAH MS. M DEVI	SC, P H E SC, NCHAC SC, P H E
55	I.A.(Civil)/2082/2022 in WP(C)/3683/2018	M/S. ANURADHA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N C DAS MR A DAS MS. M DEVI	SC, NCHAC
56	WP(C)/4457/2022 FIXED	NOBIN HAZARIKA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. JYOTIRMOY ROY MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	GA, ASSAM SC, NHAI ASSTT.S.G.I.
<u>STAY MATTERS</u>				
57	WP(C)/93/2020	PALLAVI MOTORS PVT. LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, GST
58	WP(C)/490/2022	SURMAN ALI AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A MANNAF MD A S ALI MR. N HUSSAIN	GA, ASSAM MR. K MOHAMMED (r-8) SC, REVENUE SC, AFDC (R-6,7)
59	WP(C)/1929/2022	BISWAJIT DEB Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	ASSTT.S.G.I.
60	WP(C)/2020/2022	M V REALCON PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR H GUPTA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 01/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M ALAM	27-07-2022	To	01-08-2022
12)	MR. S ZAMAN	27-07-2022	To	01-08-2022
13)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
14)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
15)	MR. S BANIK	01-08-2022	To	02-08-2022
16)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
17)	MR. S B PRASAD	31-07-2022	To	13-08-2022
18)	MR. J SARMAH	01-08-2022	To	04-08-2022
19)	MR. M K DAS	30-07-2022	To	06-08-2022
20)	MRS. N BARUAH	01-08-2022	To	13-10-2022
21)	MR. A AHMED	30-07-2022	To	06-08-2022
22)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,1st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-I(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS ON
MONDAY AND TUESDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Tr.P.(C)./77/2022	SMT. CHAYARANI DEBNATH Versus RAKESH DEBNATH	MR. M K MAJUMDAR MR G D CHOUDHURY	
2	CRP/85/2022	KANDARPA BORAH Versus SMT. JAYASHREE SAIKIA	MR. P K MEDHI MR. S K TALUKDAR MS. S T BOKTH MR. A B T HAQUE	
3	CRP(IO)/162/2022	DHIRU BORAH AND ANR Versus ANAMIKA BARUAH AND ANR	MR. P SUNDI	
4	CRP(IO)/163/2022	BIMALA MIZAR AND ANR Versus JUNAS BHENGRA AND 3 ORS.	MR. P SUNDI	
5	CRP(IO)/168/2022	SHYAMAL PAUL Versus MD. ASHIK UDDIN MAZUMDAR AND 80 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S KATAKEY MS. S. TODI MR H K SARMA	
<u>ADMISSION</u>				
6	CRP/17/2022	AJIT SWARGIARI @ RAMCHIARY Versus THE NATIONAL INSURANCE COMPANY LIMITED AND ANR	MR I HAQUE	MRS. S ROY (R-1) MS P SHILL (R-1)
7	FAO/37/2022	TAPAN KUMAR BOSE AND ANR. Versus SIBA JYOTI BARDHAN	MR D K MEDHI MR. K BORUAH MR. M ALOM	
	WITH I.A.(Civil)/1797/2022 in FAO/37/2022	TAPAN KUMAR BOSE AND ANR. Versus SIBA JYOTI BARDHAN	MR D K MEDHI MR. K BORUAH MR. M ALOM	

8	MFA/65/2022	MINTU GOGOI AND 4 ORS. Versus GAURI SANKAR BHATTACHARJYA AND ORS.	MR. T DEURI MRS. R S DEURI MR. B B BORAH J RABHA	MS. A BHATTACHARYYA MR. P KALITA MR. P P BORTHAKUR (R- 6 TO 10) MAYUR DAS (R- 6 TO 10) MS IVY HUSSAIN (R- 6 TO 10) MS A HUSSAIN (R- 6 TO 10)) FOR CAVEATOR
9	CRP(IO)/116/2022 CAVT. NO.04642/022,	SRIKUMAR BARUAH AND 14 ORS Versus SMTI RENU BALA BARUAH AND 4 ORS	MR. A BISWAS MR. N SARKAR MS. B DEVI MR P K BASU MR N M DEKA	MR. A R SHOME (FOR CAVEATOR) MR B PUSHILAL (FOR CAVEATOR)
10	MACApp./132/2022 WITH I.A.(Civil)/663/2022 in MACApp./132/2022	BABUL PATHAK Versus DALIMI BISWAS AND 2 ORS. B	MR. J C CHAUDHURY SK RAMZAN ALI MR S P PAUL	MR. A J SAIKIA MR G S BORO (R-3)
11	MACApp./400/2022	BABUL PATHAK Versus DALIMI BISWAS AND 2 ORS. B	MR. J C CHAUDHURY SK RAMZAN ALI MR S P PAUL	MR. A J SAIKIA MR G S BORO (R-3)
11	MACApp./400/2022	MUSTT SARVAN BEWA Versus GENERAL MANAGER SHRI RAM GENERAL INSURANCE COMPANY LIMITED AND ANR	MR. S BANIK MR K K GHOSH	MR. R GOSWAMI MR. L R MAZUMDER MR. A Z AHMED MS. P BORTHAKUR MR D DEKA MR I HOQUE
12	MACApp./404/2022	RABIN SARMA @ RABINDRA NATH SARMA Versus SUBHAS DAS and 2 ORS.	MR.J SARMA MRS. B DAS	MR S S SHARMA MS.L SHARMA MR.B J MUKHERJEE
13	MACApp./428/2022 WITH I.A.(Civil)/2191/2022 in MACApp./428/2022	UNITED INDIA INSURANCE COMPANY LTD. Versus PARAMESHWAR BARMAN @ PARMESWAR BARMAN AND 2 ORS.	MR. A J SAIKIA MR G S BORO	
		UNITED INDIA INSURANCE COMPANY LTD. Versus PARAMESHWAR BARMAN @ PARMESWAR BARMAN AND 2 ORS.	MR. A J SAIKIA MR G S BORO	
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
14	RSA/114/2021 WITH I.A.(Civil)/1958/2021 in RSA/114/2021	KHAGEN KOIRY @ CHOUDHURY AND 4 ORS Versus NOMITA DAM	MR H DAS MR. B C DEKA MS. U HAZARIKA	
		KHAGEN KOIRY @ CHOUDHURY AND 4 ORS Versus NOMITA DAM	MR H DAS	
15	RSA/87/2022	NO. 3 SALBARI JANAKALYAN MOHILLA SAMITEE Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA	
16	RSA/109/2022 B/O	BABUL HUSSAIN AND 6 ORS. Versus ABDUL JALIL AND 11 ORS.	MR. S P CHOUDHURY MS B DEVI	
17	RSA/117/2022	NABA KISHOR DAS AND ANR. Versus UTPAL DAS	MR. N ALAM MR. A K SHARMA MS. D BARMAN MR K JAIN	

WITH

I.A.(Civil)/2116/2022
in RSA/117/2022

NABA KISHOR DAS AND ANR.

Versus

UTPAL DAS

MR. N ALAM

MR A K SHARMA

MR K JAIN

MS. D BARMAN

ORDERS

18 RSA/171/2002
WITH LCR

ON THE DEATH OF MD ABDUL HAKIM,
HIS LEGAL HEIRS, SMTI. SARA KHATUN
BIBI AND ORS.

Versus

ON THE DEATH OF ABDUR RASHID
CHOU DHURY HIS LEGAL HEIRS
JAHANARA CHOU DHURY(WIFE) and ORS

J ABEDIN

S K GHOSH

MR HA SARKAR

MR.P K ROY(R-3)

MR J K PARAJULI

MR J K PARAJULI

MR.S K CHAKRABORTY(R-3)

19 MC/1090/2014
IN RSA SL.NO. 194344

MONAI MIA

Versus

ABDUL KALAM and 6 ORS.

MR.M H RAJBARBHUIYAN

MR.W RAHMAN

MS.R CHETRI

20 RFA/35/2018
CAVT. NO.0124/2018

M/S BRAHMAPUTRA IRON AND STEEL
CO. (P) LTD. AND ANR

Versus

PUNJAB NATIONAL BANK AND 4 ORS

MR. S P ROY

MR. R P N SINGH

MR A K RAI

MS. N RAI

MR. T R ROY

MR. K K NANDI

MR. A GANGULY

MR. A J GHOSH

MR K K S ROY

SC, PNB

FOR CAVEATOR

WITH

I.A.(Civil)/1214/2018
in RFA/35/2018

M/S BRAHMAPUTRA IRON AND STEEL
CO. (P) LTD. AND ANR

Versus

PUNJAB NATIONAL BANK AND 4 ORS

MR. S P ROY

MR. R P N SINGH

MR A K RAI

MS. N RAI

MR. T R ROY

MR. K K NANDI

MR. A GANGULY

MR. A J GHOSH

MR K K S ROY

SC, PNB

FOR CAVEATOR

WITH

I.A.(Civil)/1794/2022
in RFA/35/2018

CHOW KEHIN MANNOW AND 3 ORS.

Versus

M/S BRAHMAPUTRA IRON AND STEEL
CO. (P) LTD. AND 6 ORS.

MR. B C DAS

MR. S CHAUHAN

MR. A R SHOME

MR. P MAZUMDER

MR. S P ROY

21 I.A.(Civil)/2356/2018
in RSA/185/2018

MD NAZIR ALI

Versus

MD SAFAT ALI

MR. B D GOSWAMI

MR. J M GOGOI

MS H DEKA

MR. K K DEY

MR V K BAROOAH

WITH

RSA/185/2018

MD NAZIR ALI

Versus

MD SAFAT ALI

MR. B D GOSWAMI

MR. J M GOGOI

MS H DEKA

WITH

I.A.(Civil)/2357/2018
in RSA/185/2018

MD NAZIR ALI

Versus

MD SAFAT ALI

MR. B D GOSWAMI

MR. J M GOGOI

22 I.A.(Civil)/723/2019
in Intest.Cas./15271/2018

SMTI LILA DEVI

Versus

SMTI MOINA ENGLENGPI AND 5 ORS

MR. U SAIKIA

MR. R K NATH

MR. I H BARBHUIYA

MS R RAJKHOWA

WITH

Intest.Cas./15271/2018
(Filing Number)

SMTI LILA DEVI

Versus

SMTI MOINA ENGLENGPI AND 5 ORS

23 I.A.(Civil)/1997/2019
in RSA/4508/2019

MD. FARZAD HUSSAIN AND ANR

Versus

MD. SHO AIB BORA

MR. A R SHOME

MR A J GHOSH

MR. S CHAUHAN

MR G N SAHEWALLA

MD ASLAM

MR. A CHETIA

MS. S KATAKEY

MR. M SAHEWALLA

WITH

RSA/4508/2019
(Filing Number)

MD. FARZAD HUSSAIN AND ANR

Versus

MD. SHO AIB BORA

24 RSA/119/2020

TUNI GOGOI

Versus

PADMESWAR CHETIA AND ANR.

MR. S C KEYAL

MR. S S S RAHMAN

MR. S B RAHMAN

MR A W AMAN

MR S A BARBHUYAN

25	RSA/124/2020	LAL MIA Versus SHANKERLAL SUTRADHAR @ SHANKER SUTRADHAR AND 2 ORS.	MR. U N CHATTRY MR. O LASKAR	
26	I.A.(Civil)/401/2020 WITH LCR, FIXED in RFA/82/2018 WITH RFA/82/2018 CAVT. NO. 0591/2018	PULIN MIKIR AND 2 ORS Versus NALIN MIKIR AND 7 ORS SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND2 ORS	MR. M H RAJBARBHUIYAN MR. A MANNAF MR D TALUKDAR MR K K BARUAH	MR D TALUKDAR MR. M H RAJBARBHUIYAN MR. S K GOSWAMI (r-1 to 3) MR. A MANNAF (R1-R3) MR. R SHARMA MR. H C SARMA (r-1 to 3) MR H DEKA MS F BEGUM (R1-R3) MD A S ALI (R1-R3) FOR CAVEATOR MR. J OJAH (R1-R3)
	WITH I.A.(Civil)/4078/2019 in RFA/82/2018	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND 5 ORS	MR D TALUKDAR	MR. A M BARBHUIYA MR. A KHANIKAR
27	I.A.(Civil)/941/2020 WITH LCR in Test.App./4/2013 WITH Test.App./4/2013 WITH MC/1205/2013 in Test.App./4/2013 WITH I.A.(Civil)/942/2020 in Test.App./4/2013 WITH I.A.(Civil)/943/2020 in Test.App./4/2013	ON THE DEATH OF BIJOY KSHETRIYA HIS LEGAL HEIRS Versus JATILA ROY BIJOY KSHETRIYA Versus JATILA ROY BIJOY KSHETRIYA Versus JATILA ROY ON THE DEATH OF BIJOY KSHETRIYA HIS LEGAL HEIRS Versus JATILA ROY ON THE DEATH OF BIJOY KSHETRIYA HIS LEGAL HEIRS Versus JATILA ROY	MR. R SARMA MS. P BARMAN MR.R SARMA MR.P P BARUAH MR.M K DUTTA MR.R SARMA MR.P P BARUAH MR.M K DUTTA MR. R SARMA MS. P BARMAN MR. R SARMA MS. P BARMAN	MR. D DAS SR. ADV MR S KHOUND MS T PARASHAR
28	RSA/1/2021	BHULANATH MISHRA AND ANR. Versus KRIPANATH MISHRA	MS A HUSSAIN MR J U AHMED MR Z RAHMAN	
29	RSA/37/2021	RAKHAL KRISHNA NANDI Versus HARI PRASAD SARMA	MR U DAS MR. S SAIKIA MS S BORO	MS. T ROY MS M ROY FOR CAVEATOR
30	I.A.(Civil)/1274/2021 in Test.Cas./1628/2021 WITH Test.Cas./1628/2021 (Filing Number)	CHANDESWARI GOGOI @ ANU GOGOI Versus JUMI GOGOI CHANDESWARI GOGOI @ ANU GOGOI Versus JUMI GOGOI F	MS M BORAH MR H K BARUAH MR H K BARUAH	MR. P J SAIKIA MS D DUTTA
31	I.A.(Civil)/1921/2021 WITH LCR in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS	MR. T U LASKAR MR. N DHAR MR K UDDIN	MR. A K TALUKDAR

	WITH RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM MR F K R AHMED MR. S SHARMA (R5)
	WITH I.A.(Civil)/2889/2018 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	
	WITH I.A.(Civil)/1471/2021 in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS Versus MD ABDUL RAHIM AND 2 ORS	MR. A K TALUKDAR MR. A K TALUKDAR	MR K UDDIN
	WITH I.A.(Civil)/2483/2021 in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN, HIS LEGAL HEIRS AND ORS Versus MD ABDUR RAHIM AND 7 ORS.	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	DR. B AHMED GA, ASSAM
32	Intest.Cas./1/2022 WITH LCR	BANESWAR KALITA Versus ANIMA KALITA	MR. A AHMED U U KHAN	
33	Test.App./3/2022 WITH LCR	SMT. PRATIMA DUTTA Versus SMT. RUPALI BARGLARY	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA	MR B P BORAH MR P J DUTTA MR R S RONGHANG
34	Test.App./9/2022 WITH LCR	SEEMA CHAKRABORTY Versus PURNENDU CHAKRABORTY AND ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	
35	FAO/33/2022 WITH LCR	BINA RANI GHOSH AND ANR. Versus MAHIBUL ALAM AND 2 ORS.	MR. N CHAKRABARTY MR C GOSWAMI	MR. A SATTAR (R-1) MR. R GOSWAMI (r-2,3) MS. N BAROOAH (r-2,3) O J A BEGUM (R-1) S CHOUDHURY (R-1) MS S DAS (r-2,3) G IMTIAZ (R-1)
	WITH I.A.(Civil)/1563/2022 in FAO/33/2022	BINA RANI GHOSH AND ANR. Versus MAHIBUL ALAM AND 2 ORS.	MR. N CHAKRABARTY MR C GOSWAMI	
36	RSA/44/2022	DIPANKAR SARKAR AND ANR. Versus HORMOHAN SARKAR AND ANR.	MR. P S DEKA MR. B K BHAGAWATI MR D SAIKIA MR B S DEKA	MR. A C SARMA MR P C GOSWAMI MR G BHARADWAJ MR B DEORI
	WITH I.A.(Civil)/840/2022 in RSA/44/2022	DIPANKAR SARKAR AND ANR. Versus HORMOHAN SARKAR AND ANR.	MR. P S DEKA MR. B K BHAGAWATI MR D SAIKIA MR B S DEKA	
37	RSA/49/2022	MISHRI LAL KAHAR Versus GOPAL CHANDRA PAUL AND ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. S K GHOSH MS F AHMED
	WITH I.A.(Civil)/951/2022 in RSA/49/2022	MISHRI LAL KAHAR Versus GOPAL CHANDRA PAUL AND ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
38	I.A.(Civil)/747/2022 in RSA/66/2021	ON THE DEATH OF NARAYAN CHANDRA MALI HIS LEGAL HEIRS SMT. MAINA MALI AND ORS. Versus PANKAJ DEKA		

	WITH RSA/66/2021	ON THE DEATH OF NARAYAN CHANDRA MALI HIS HEIRS AND LEGAL REPRESENTATIVES NAMELY Versus PANKAJ DEKA AND ANR.	MR. A C SARMA MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR. B TALUKDAR (R1) MR. G C DEKA (R1)
39	I.A.(Civil)/1522/2022 in RSA/225/2012	ASIT MALAKAR and 7 ORS Versus SUSHILA MALAKAR and 8 ORS		
	WITH RSA/225/2012	SUSHILA MALAKAR and 4 ORS Versus ASIT MALAKAR and 7 ORS	MR.B C DAS MR.U DUTTA MS.A DAS	MRR CHAKRABORTY MR.M C KAKOTIR-1 MR.M DUARAH(R-1) LEGAL AID COUNSEL
40	I.A.(Civil)/1701/2022 in RSA/10830/2021	ALI HUSSAIN Versus ON THE DEATH OF MD. MOBARAK HOQUE	MR. A MOBARAQUE	
	WITH RSA/10830/2021 (Filing Number)	ALI HUSSAIN Versus MOBARAK HOQUE B	MR. A MOBARAQUE	
	WITH I.A.(Civil)/2184/2021	ALI HUSSAIN Versus MD. MOBARAK HOQUE	MR. A HUSSAIN MR. A MOBARAQUE	
	WITH I.A.(Civil)/1700/2022	ALI HUSSAIN Versus ON THE DEATH OF MD. MOBARAK HOQUE	MR. A MOBARAQUE	
41	I.A.(Civil)/1979/2022 in Arb.A./6/2021	THE GENERAL MANAGER, BHARAT SANCHAR NIGAM LIMITED AND 7 ORS Versus MR. ABHISHEK SAHARIA AND 2 ORS.	MR. B C PATHAK MR. R THADANI	MR G KHANDELIA
	WITH Arb.A./6/2021	THE GENERAL MANAGER, BSNL AND 7 ORS Versus MR. ABHISHEK SAHARIA AND 2 ORS	MR. B C PATHAK MR. B PATHAK MR G KHANDELIA MR. R THADANI	MR. K DEKA
	WITH I.A.(Civil)/2405/2021 in Arb.A./6/2021	THE GENERAL MANAGER, BSNL AND 7 ORS Versus ABHISHEK SAHARIA AND 2 ORS	MR. B PATHAK MS B HAZARIKA MR. R THADANI	MR. K DEKA
42	I.A.(Civil)/2124/2022 B/O in RSA/157/2019	SRI MADAN GOPAL PATHAK Versus HIMANGINI BALA PATHAK AND ANR	MR. D K DAS	
	WITH RSA/157/2019	SRI MADAN GOPAL PATHAK Versus HIMANGINI BALA PATHAK AND ANR	MR. D K DAS MR. M PATHAK MS. P BHUYAN	DR. B AHMED DR. B AHMED MR. M AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
	WITH I.A.(Civil)/2509/2019 in RSA/157/2019	SRI MADAN GOPAL PATHAK Versus HIMANGINI BALA PATHAK AND ANR	MR. D K DAS MR. M PATHAK MS. P BHUYAN	
43	I.A.(Civil)/2193/2022 in MACApp./252/2022	THE ORIENTAL INSURANCE CO. LTD. Versus RAHINI KALITA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./252/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus RAHINI KALITA AND 2 ORS. B	MR. S K GOSWAMI	

STAY MATTERS

44	CRP(IO)/201/2018 FIXED	SRI KRISHNA PAUL Versus MOHIBUL HOQUE AND 3 ORS.	MR. J SINGH MR. P K GARODIA MR. D SARMA MR. A DEKA	MR. K M HALOI (R2) MR. M I HUDA (R2) MR. N M DUTTA (R3, R4) MR. M K ALI (R3, R4) MR. B DAS (R2)
45	CRP/155/2019 FIXED	DILIP BAISHYA Versus SARU SARMAH	MR S DUTTA MR SISHIR DUTTA MS M BORCHETIYA MR. SIDHANT DUTTA	MR. S K SINGH MR B PUSHILAL
46	CRP(IO)/351/2019	INOO HAZARIKA Versus ROHIMA HAZARIKA AND 14 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. R P GUPTA
47	CRP(IO)/84/2020 CRP(I/O) 91/2017(D/O)	M/S. ABHIJIT INTERNATIONAL Versus M/S. D.A.WINE SHOP AND ANR.	MR. N K KALITA MR. S DUTTA MR D K DAS MR D DEKA	MR Z MUKIT MR. A SATTAR
48	CRP/79/2021	SUPRIYA DEY Versus PROSENJIT DHAR	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR. S D PURKAYASTHA MS. S PHUKAN
49	Tr.P.(C)./45/2022 FIXED	CHAYANIKA BHARALI Versus SUMAN KUMAR DAS	MR. S K SINGH MR B PUSHILAL	MR D K BORDOLOI
50	CRP(IO)/140/2022 FIXED	JOGEN DEKA AND 2 ORS Versus PABITRA KALITA AND 5 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	

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LEAVE NOTE OF ADVOCATES FOR 01/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M ALAM	27-07-2022	To	01-08-2022
12)	MR. S ZAMAN	27-07-2022	To	01-08-2022
13)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
14)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
15)	MR. S BANIK	01-08-2022	To	02-08-2022
16)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
17)	MR. S B PRASAD	31-07-2022	To	13-08-2022
18)	MR. J SARMAH	01-08-2022	To	04-08-2022
19)	MR. M K DAS	30-07-2022	To	06-08-2022
20)	MRS. N BARUAH	01-08-2022	To	13-10-2022
21)	MR. A AHMED	30-07-2022	To	06-08-2022
22)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,1st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./664/2017	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI ANU HAZARIKA and 7 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	
	WITH I.A.(Civil)/4302/2017 in MACApp./664/2017	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI ANU HAZARIKA and 7 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	
2	MACApp./65/2018	ORIENTAL INSURANCE CO. LTD. Versus PUNA GOGOI and 5 ORS	MS. N MODI MS. M CHOUDHURY MR.S DUTTA MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS U DAS (R2)
	WITH I.A.(Civil)/362/2018 in MACApp./65/2018	ORIENTAL INSURANCE CO. LTD. Versus PUNA GOGOI and 5 ORS	MS. N MODI MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. SIDHANT DUTTA	
3	MACApp./426/2018 QUANTUM	UNITED INDIA INSURANCE COMPANY LTD Versus MUSTT SAHIDA BIBI AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1809/2018 in MACApp./426/2018	UNITED INDIA INSURANCE COMPANY LTD Versus MUSTT SAHIDA BIBI AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
4	MACApp./767/2018	SMTI MARAMI KALITA Versus THE DIVISIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR H DAS MS. U HAZARIKA	MR. A DUTTA (R1) MRS. P M DUTTA (R1)
5	FAO/7/2020	SRI GAUTAM CHAUDHURY Versus SUMENDRANATH SHARMA	MR. A SATTAR MR G CHOUDHURY MS. S KAUSHIK	MR H K SARMA FOR CAVEATOR
	WITH I.A.(Civil)/338/2020 in FAO/7/2020	SRI GAUTAM CHAUDHURY Versus SUMENDRANATH SHARMA	MR. A SATTAR MR G CHOUDHURY MS. S KAUSHIK	MR H K SARMA FOR CAVEATOR

6	MACApp./307/2022	RAITHING MARAK AND 3 ORS. Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS.	MR. DITUL DAS MR. R RAHMAN MR. M UDDIN	
7	MACApp./340/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KALPANA KONWAR AND 2 ORS (D)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1912/2022 in MACApp./340/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KALPANA KONWAR AND 2 ORS (D)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
8	MACApp./342/2022	THE RELIANCE GENERAL INSURANCE COMPANY LTD Versus NUR MOHAMMAD AND 2 ORS	MR P DEKA MR. S P CHITTAWAT MR. A CHETIA MR. S KAKATI MS. S. TODI	
	WITH I.A.(Civil)/1914/2022 in MACApp./342/2022	THE RELIANCE GENERAL INSURANCE COMPANY LTD Versus NUR MOHAMMAD AND 2 ORS	MR P DEKA MR. S P CHITTAWAT MR. A CHETIA MR. S KAKATI MS. S. TODI	
9	MACApp./344/2022	ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF GOMA DHAR HER LEGAL HEIRS 1.(1) SMTI NEHA DHAR and 2 ORS, and 2 ORS,	MR. S DUTTA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. S DAS MR. S DAS MS.D BARUAH(R-1) MR.N BARUAH(R-1) MS.R T DAS(R-1) MR.H GOGOI(R-1)
	WITH I.A.(Civil)/1927/2022 in MACApp./344/2022	ORIENTAL INSURANCE CO. LTD. Versus SMTI NEHA DHAR and 2 ORS,	MR. S DUTTA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. S DAS MR. S DAS MS.D BARUAH(R-1) MR.N BARUAH(R-1) MS.R T DAS(R-1) MR.H GOGOI(R-1)
10	MACApp./386/2022	SMTI SABITRI SARKAR and 2 ORS Versus THE DIVISIONAL MANAGER UNITED INDIA INSURANCE COMPANY LTD and 2 ORS	MR. S C BISWAS MR.M ISLAM MS.K L R YANTHAN MR. S BISWAS	MS.N MODI(R-1) MSP DEHINGIA(R-1) MS.M CHOUDHURY(R-1) MR. S DUTTA MR.C SHARMA(R-1)
11	MACApp./420/2022	SRI SANWARMAL SWAMI Versus THE ORIENTAL INSURANCE CO. LTD AND 4 ORS	MR. S R GOGOI MR H BARUAH	
	WITH I.A.(Civil)/2115/2022 in MACApp./420/2022	SRI SANWARMAL SWAMI Versus THE ORIENTAL INSURANCE CO. LTD AND 4 ORS	MR. S R GOGOI MR H BARUAH	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
12	RSA/79/2021	ON THE DEATH OF MD. NASIR KHAN HIS LEGAL HEIRS Versus MD. NURUL AMIN	MR. P J SAIKIA MR. A K GUPTA MR. M ALOM	
	WITH I.A.(Civil)/1273/2021 in RSA/79/2021	MD. NASIR KHAN Versus MD. NURUL AMIN	MR. P J SAIKIA MR. A K GUPTA MR. M ALOM	
	WITH I.A.(Civil)/1018/2022 in RSA/79/2021	ON THE DEATH OF MD. NASIR KHAN HIS LEGAL HEIRS GULENA BEGUM AND 5 ORS. Versus MD. NURUL AMIN	MR. P J SAIKIA	

13	RSA/39/2022	NOGEN LAHON Versus SRI LASU PROJA AND 2 ORS.	MR. R PHUKAN MR. T BARUAH MR. T BARUAH MS D CHHETRI MS A DAS MS A DAS	
	WITH I.A.(Civil)/672/2022 in RSA/39/2022	NOGEN LAHON Versus SRI LASU PROJA AND 2 ORS. F	MR. T BARUAH MS D CHHETRI MS A DAS	
14	RSA/51/2022 CAVT. NO.03482/022,	GAUTAM MAHANTA Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR D K NATH MS M DAS	MR H NATH MR. B D DEKA SC, G M D A FOR CAVEATOR
	WITH I.A.(Civil)/979/2022 in RSA/51/2022	GAUTAM MAHANTA Versus THE STATE BANK OF INDIA AND 3 ORS.	MR D K NATH MS M DAS	MR H NATH MR. B D DEKA SC, G M D A FOR CAVEATOR
15	RSA/95/2022	SRI KANAK SARKAR Versus SRI RAKESH SARKAR AND 12 ORS.	MS. P BHATTACHARYA S KHANIKAR	
ORDERS				
16	MFA/122/2011 WITH LCR	UNION OF INDIA Versus M/S JAIPRAKASH ASSOCIATES LIMITED,	MSB DEVI MS.R BARUAH MS.M CHATTERJEE MR.N K DAS MSK KALITA MS.R R BORAH MS.M ACHARYYA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.)	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
17	MFA/13/2013	NATIONAL INSURANCE CO. LTD. Versus DEWANTI DEVI and ORS	MR.B C DAS MR.R C PAUL MISS.S ROY	
18	MC/1065/2013 IN MAC.APP. SL.NO. 189985	NEW INDIA ASSURANCE CO. LTD., Versus RAJAT CH. BAISHYA and 2 ORS,	MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	
19	MC/3349/2014 in MFA SL. NO. 232905	NATIONAL INSURANCE CO. LTD. Versus MD. RAHIM ALI and ANR,	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
20	I.A.(Civil)/52/2016 WITH LCR, FIXED in MACApp./115/2015	SMTI DAMAYANTI BORO and 2 ORS Versus THE NATIONAL INSURANCE COMPANY LIMITED	MRD MONDAL MR.P SARMA MR.S KHAN	MS.R D MOZUMDAR MS.B BORAH
	WITH MACApp./115/2015	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI DAMAYANTI BORO and 4 ORS	MS.R D MOZUMDAR MS.B BORAH	
21	MACApp./49/2017 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD. Versus SALEHA BEGUM and 3 ORS.	MR T KALITA MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.R ALI MS.R BEGOM MR.M B ISLAM MRS.S SULTANA
22	MACApp./150/2017 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus SRI JOGESH DEB NATH and 3 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MS. S THAKURIA	MRS. P GOSWAMI MS. L BORGHAIN MS. M KALITA
23	I.A.(Civil)/1031/2017 IN MFA SL.NO. 276880	M/S SAMIRA and ANR, Versus EMPLOYEES STATE INSURANCE CORPORATION and 6 ORS,	MR.R THAKURIA MR.L P SHARMA	MR.K K NANDI SC, ESI
24	I.A.(Civil)/1335/2018 in MACApp./294/2018	THE ORINTAL INSURANCE COMPANY LTD. Versus SRI RAJU SAIKIA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	WITH MACApp./294/2018	THE ORIENTAL INSURANCE COMPANY LTD Versus RAJU SAIKIA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1338/2018 in MACApp./294/2018	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI RAJU SAIKIA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
25	I.A.(Civil)/3853/2018 in MACApp./926/2018	MD MAFIZ ALI Versus ORIENTAL INSURANCE CO LTD AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. K K BHATTA MR. R C PAUL(R1) MS M BHARATI(R1) MS R DEVI
	WITH MACApp./926/2018	MD MAFIZ ALI Versus ORIENTAL INSURANCE CO LTD AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. K K BHATTA MR. R C PAUL MS M BHARATI MS R DEVI
26	I.A.(Civil)/4357/2018 in MACApp./15175/2018	THE ORIENTAL INSURANCE CO. LTD Versus REJINA BEGUM AND 6 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR G BOKALIAL (R1-R5) MR. A A HUSSAIN (R1-R5)
	WITH MACApp./15175/2018 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus REJINA BEGUM AND 6 ORS		
27	MFA/171/2019	SMTI. SONAI PROJA Versus UNION OF INDIA	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH G UDDIN	SC, NF RLY
28	MFA/189/2019 WITH LCR	UNION OF INDIA Versus M/S. SHREE SHIV SAI STEEL INDUSTRIES	MR. B SARMAH	MR. K P MAHESWARI MR. C SHARMA MS. M SHARMA
29	MFA/235/2019	THE NATIONAL INSURANCE CO. LTD. Versus SMTI BIMOLA SINHA 2 ORS,	MRS. R D MOZUMDAR MS. B BORA	MR H R A CHOUDHURY MS. E YASMIN MRS. R CHOUDHURY(R-1)
30	MACApp./395/2019 WITH LCR	MD. MAINUR RAHMAN Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS	MR R ISLAM MS A HUSSAIN MS M DEKA	MR H MAURYA MS P MISHRA
	WITH MACApp./357/2019	ORIENTAL INSURANCE COMPANY LTD. Versus MD. MAINUR RAHMAN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR H MAURYA MS. A HUSSAIN MR R ISLAM MS M DEKA MS P MISHRA
32	MACApp./558/2019 WITH LCR	SMTI. NIRADA NATH AND 3 ORS Versus MUNIN BARMAN AND 3 ORS	MR. S MUKTAR MR. S HUSSAIN	MR. A DUTTA MRS. P M DUTTA
33	MACApp./568/2019 WITH LCR	SMTI. OASHA AMACHING AND ANR Versus M/S NATIONAL INSURANCE CO. LTD. AND ANR	MR. A BHATTACHARYYA MR. S SINGH	MRS. S ROY MS G DUTTA MS. J DAS MS. I DAS
34	MACApp./641/2019	TOKIBAR RHAMAN Versus RELIANCE GENERAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. D DAS MR. B J TALUKDAR	
35	MFA/72/2021 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD KHALILUR RAHMAN AND ANR	MR. K K BHATRA	MR J C BORAH
	WITH MFA/138/2018	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus MD. FAKARUDDIN AND ANR	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS P HUJURI MS RIMPI DUTTA	MR J C BORAH (R1)

	WITH I.A.(Civil)/3105/2018 in MFA/138/2018	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus MD. FAKARUDDIN AND ANR	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS P HUJURI MS RIMPI DUTTA	
37	MFA/89/2021	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S CHAUHAN MR B PUSHILAL
	WITH I.A.(Civil)/1046/2021 in MFA/89/2021	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S CHAUHAN MR B PUSHILAL
38	MFA/96/2021 WITH LCR	M/S JAIN ENTERPRISES Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS SC, NF RLY
39	MFA/102/2021 WITH LCR	M/S. MEGHALAYA CEMENTS LTD., Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) MR H P GUWALA (R-1) SC, NF RLY
40	MFA/110/2021 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS (1,2,3,4,5) M N KHAN (R-6) FOR CAVEATOR
	WITH I.A.(Civil)/1271/2021 in MFA/110/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS FOR CAVEATOR
41	MFA/127/2021 WITH LCR	M/S MEGHALAYA CEMENTS LTD Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
42	MFA/136/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) SC, NF RLY
43	MFA/170/2021	M/S. S. D. EASTERN BHUTAN COAL CO. LTD., Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR. B SHARMA SC, NF RLY
44	MFA/38/2022 WITH LCR	UNION OF INDIA Versus SMTI. SANJUMONI GOGOI @ SANJUMONI BORDOLOI AND 2 ORS.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	
45	MFA/53/2022	UNION OF INDIA Versus M/S MEGHA TECHNICAL AND ENGINEERING PVT. LTD.	MR. B K DAS MR H P GUWALA	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	WITH I.A.(Civil)/781/2022 in MFA/53/2022	UNION OF INDIA Versus M/S MEGHA TECHNICAL AND ENGINEERING PVT. LTD.	MR. B K DAS MR H P GUWALA	
46	CRP(IO)/126/2022	PALLAVI BARUA Versus KAUSHIK BARUA AND ANR	MR M KALITA MS N BEDI	MR A RAHMAN (R-2) MS G Gayan (R-2)
47	I.A.(Civil)/1726/2022 WITH LCR in MACApp./786/2018	SMTI. AMBIKA MILI and 3 ORS Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. K BHATTACHARJEE MS B TALUKDAR	MR SISHIR DUTTA MR. C SHARMA MS P DEHINGIA MR. SIDHANT DUTTA
	WITH MACApp./786/2018	ORIENTAL INSURANCE CO. LTD. Versus SMTI. AMBIKA MILI and 5 ORS	MR. S DUTTA MS. P DEHINGIA MS. M CHOUDHURY MR. A DHAR MR. C SHARMA MR. R B DEKA MR. SIDHANT DUTTA	MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MR. D BANERJEE (R1)

48	I.A.(Civil)/1980/2022 WITH LCR in MACApp./315/2021	MD. SYED AHMED ALI @ SYED AHAMMAD MR D MONDAL ALI Versus ORIENTAL INSURANCE COMPANY LTD.	MS. R D MOZUMDAR
	WITH MACApp./315/2021	ORIENTAL INSURANCE COMPANY LTD. Versus MD. SYED AHMED ALI @ SYED AHAMMAD ALI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/2023/2021 in MACApp./315/2021	ORIENTAL INSURANCE COMPANY LTD. Versus MD. SYED AHMED ALI @ SYED AHAMMAD ALI AND 2 ORS.	MR D MONDAL (OP1) MR. P SARMA (OP1)
	WITH I.A.(Civil)/1995/2022 in MACApp./315/2021	SYED AHMED ALI @ SYED AHAMMAD ALI Versus ORIENTAL INSURANCE CO. LTD. AND ANR.	MR D MONDAL
	WITH CO/6792/2022 (Filing Number) in MACApp./315/2021	SYED AHMED ALI @ SYED AHAMMAD ALI Versus ORIENTAL INSURANCE CO. LTD. AND ANR. F	MR D MONDAL

STAY MATTERS

49	Tr.P.(C)./77/2019	JUMA GHOSH @ JHUMA GHOSH Versus PRADIP GHOSH	MR G P BHOWMIK MRS. M HORE MR D KALITA MS. P SAIKIA	
50	CRP/26/2020 WITH LCR	BRAHMAPUTRA TELE PRODUCTION PVT. LTD. AND ANR. Versus DWIPAYAN DAS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
51	Tr.P.(C)./8/2021 FIXED	GOPAL CH. MAZUMDAR Versus SUMITRA CHANDA	MR. S P CHOUDHURY MR K BISWAKARMA	MR. D BORAH
52	Tr.P.(C)./53/2022	SURINDER KOUR Versus AMARDEEP SINGH	MR. K K DEY MR V K BAROOAH	MR. A CHAMUAH MR. A BHATTACHARYYA

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LEAVE NOTE OF ADVOCATES FOR 01/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
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9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M ALAM	27-07-2022	To	01-08-2022
12)	MR. S ZAMAN	27-07-2022	To	01-08-2022
13)	MR. V K CHOPRA	01-08-2022	To	01-08-2022
14)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
15)	MR. S BANIK	01-08-2022	To	02-08-2022
16)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
17)	MR. S B PRASAD	31-07-2022	To	13-08-2022
18)	MR. J SARMAH	01-08-2022	To	04-08-2022

19)	MR. M K DAS	30-07-2022	To	06-08-2022
20)	MRS. N BARUAH	01-08-2022	To	13-10-2022
21)	MR. A AHMED	30-07-2022	To	06-08-2022
22)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,1st August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./297/2022	PAPIA GHOSH Versus NATIONAL INSURANCE COMPANY LIMITED AND ANR	MR D DAS MR. B J TALUKDAR	MR H DAS
2	MACApp./330/2022	SRI UTPAL DAS Versus MD FULBAR ALI AND 2 ORS	A G CHOUDHURY MR. K K BHATTACHARYYA	MR. R GOSWAMI (R-3) MS. P BORTHAKUR
3	MACApp./398/2022	RUMI DAS AND ANR Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA MR. A DUTTA	
4	MACApp./402/2022	NATIONAL INSURANCE COMPANY LTD. Versus SMTI. DHANESWARI BORA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
ORDERS				
5	MACApp./261/2019 WITH LCR	SMT. HANUFA KHATUN AND 2 ORS. Versus SRI PARAMJIT SINGH AND 3 ORS.	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. R C PAUL MS M BHARATI
6	MACApp./300/2019 WITH LCR	SMT. RENU PRADHAN AND ANR Versus SRI PARAMJIT SINGH AND 3 ORS.	MR J MOLLAH MRS. A BHANU MS. S P DAS	MS. R D MOZUMDAR MR. R GOSWAMI MS. M SAIKIA MS. C MOZUMDAR MS. P BORTHAKUR MR. S P SHARMA
7	MACApp./530/2019 WITH LCR	BAJAJ ALLAINCE GENERAL INSURANCE CO. LTD. Versus SMTI PALASHI GOGOI and 7 ORS	MR S S SHARMA MR S S SHARMA MR.B J MUKHERJEE MRA SHARMA	MR D MONDAL (R-1)
	WITH MC/4/2019 in MACApp./530/2019	BAJAJ ALLAINCE GENERAL INSURANCE CO. LTD. Versus SMTI PALASHI GOGOI and 7 ORS	MR S S SHARMA MR S S SHARMA MR.B J MUKHERJEE MRA SHARMA	
8	I.A.(Civil)/988/2020 in MACApp./284549/2016	MD. GONI MIYA AND ANR. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ	
	WITH MACApp./284549/2016 (Filing Number)	MD GONI MIYA and ANR Versus THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. M A SHEIKH MR.M RAHMAN	

9	I.A.(Civil)/2005/2022 in MACApp./317/2021	BABUL HAZARIKA Versus ORIENTAL INSURANCE COM. LTD. AND 3 ORS.	B R DAS	
	WITH MACApp./317/2021	BABUL HAZARIKA Versus ORIENTAL INSURANCE COM. LTD.	B R DAS	MR S DUTTA MS. M CHOUDHURY MS C BORAH
10	I.A.(Civil)/2171/2022 in MACApp./72/2020	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD. Versus SMTI. MINTUMONI DAS SAIKIA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./72/2020	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD. Versus SMTI. MINTUMONI DAS SAIKIA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M DUTTA MR K M BORA
	WITH I.A.(Civil)/2172/2022 in MACApp./72/2020	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD. Versus SMTI. MINTUMONI DAS SAIKIA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
HEARING				
11	MACApp./309/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus MD ALYAMAN FIRDUS AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA (R1) MR. T CHAKRABORTY (R2) MR. A BORUA (R1)
	WITH I.A.(Civil)/1372/2018 in MACApp./309/2018	ORIENTAL INSURANCE COMPANY LTD Versus MD ALYAMAN FIRDUS AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
12	MACApp./168/2020 WITH LCR	SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR	MR. J SARMAH	MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	WITH CO/32/2021 in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J SARMAH
	WITH CO/42/2021 in MACApp./168/2020	RANJAN CHANDRA BRAHMA Versus SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
13	MACApp./171/2020 WITH LCR(PHOTOCOPY)	ORIENTAL INSURANCE COMPANY LTD Versus x	MS. R D MOZUMDAR MS. C MOZUMDAR MS P SARMAH	MR. M U MONDAL MS. N NASRIN MR. H A AHMED MD. I H KHAN MR J ISLAM
	WITH I.A.(Civil)/1144/2020 in MACApp./171/2020	ORIENTAL INSURANCE COMPANY LTD. Versus STRUCK OFF	MS R D MAZUMDAR MS. C MOZUMDAR MS P SARMAH	

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